

ORISSA HIGH COURT

FILING REPORT AS ON :15/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBA/1890/2025	PROJECT DIRECTOR, NHAI, PIU, KHORDHA VS SWAPNA MOHANTY	AJIT PATNAIK VS	// ()	
2	D-BLAPL/1449/2025	ENUSH GAMANG VS STATE OF ODISHA	DEBASIS MISHRA VS	// ()	AOR20230001300C202500005
3	D-BLAPL/1461/2025	DILIP KUMAR ROUT @ DILU VS STATE OF ODISHA	AVIRAM PATRA VS	INFOCITY PS /142 /2024 ()	
4	D-BLAPL/1471/2025	AJAYA LAMBA VS STATE OF ODISHA	DEBASISH PATNAIK VS	BAIDYANATHPUR /403 /2024 ()	
5	D-BLAPL/1478/2025	JATIN SINGH VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	Maitri Vihar PS /567 /2024 ()	
6	D-BLAPL/1479/2025	JAGANNATH DAS @ JAGA VS STATE OF ODISHA	SURYASNATA MOHAPATRA VS	TALASARI MARINE /43 /2023 ()	
7	D-BLAPL/1481/2025	DEBASIS DAS VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	MANGALA BAG /323 /2024 ()	
8	D-BLAPL/1482/2025	BASU MANDAL VS STATE OF ODISHA	PRANAB KUMAR DAS VS	BOIPARIGUDA /59 /2021 ()	
9	D-BLAPL/1483/2025	RAJENDRA SINGH VS STATE OF ODISHA	PRANAB KUMAR DAS VS	DABUGAM /209 /2024 ()	
10	D-BLAPL/1497/2025	PRIYA RANJAN MUND VS STATE OF ODISHA	HEMANT KUMAR MUND VS	CHANDAHANDI /114 /2024 ()	
11	D-BLAPL/1503/2025	BIJAY LAXMI PANDA VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	/ /0 ()	

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12	D-BLAPL/1510/2025	BIBHISAN SANDEL VS STATE OF ODISHA	ALOK KUMAR KAR VS	MANCHESWAR P.S. /149 /2018 () //	AOR20220001297C202500012
13	D-BLAPL/1512/2025	SUDAM BANIA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	LOISINGHA(BOLANGIR) /194 /2024 () //	
14	D-BLAPL/1514/2025	BISU KHILLA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	CHITRAKONDA /28 /2020 () //	
15	D-BLAPL/1515/2025	ABHISEK MOHANTY VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	KHURDA P.S. /474 /2024 () //	
16	D-BLAPL/1517/2025	RAJENDRA ROUT VS STATE OF ODISHA	AKASH BHUYAN VS	RAJKANIKA /58 /2020 () //	
17	D-BLAPL/1518/2025	INGA MADKAMI VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	MALKANGIRI /58 /2023 () //	
18	D-BLAPL/1525/2025	CHANDAN NAIK VS STATE OF ODISHA	AMARENDRA SAHOO VS	MARKAT NAGAR /201 /2024 () //	
19	D-BLAPL/1531/2025	SAMBIT KUMAR NAIK VS STATE OF ODISHA	SANTOSHI BEHERA VS	NALCO /203 /2024 () //	
20	D-BLAPL/1537/2025	SAMIT MAHALING @ MAHALINGA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /4 /2024 () //	
21	D-BLAPL/1542/2025	GAYA MUKHI VS STATE OF ODISHA	BAISHNAB CHARAN PATRA VS	HANDAPA /373 /2024 () //	AOR20220000753C202500001
22	D-BLAPL/1546/2025	GEETA RANI DAS VS STATE OF ODISHA	GURUPRASAD BEHERA VS	// () //	AOR20220000925C202500005
23	D-BLAPL/1559/2025	SANKAR DAKUA	KURESH PRASAD DASH	TARASINGI /61 /2001	AOR20220001390C202500005

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/1565/2025	MANOJ KUMAR GOCHHI	MAHES DAS	KHANDAGIRI P.S. /768 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/1566/2025	BIJU BAUK	SURYAKANTA DWIBEDI	BANGOMUNDA /192 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/1570/2025	SURENDRA JANI	SURYAKANTA DWIBEDI	TITILAGARH /452 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/1572/2025	PRASANT GOUDA @ PRASANTA KUMAR GOUDA	JYOTIRMAYA SAHOO	DIGAPAHANDI /145 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/1573/2025	ALOK PRADHAN	JYOTIRMAYA SAHOO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/1575/2025	BISUNI @ BISWANATH PARIDA	JYOTIRMAYA SAHOO	BANAPUR P.S. /394 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/1576/2025	SAUMYA@SOUMYA RANJAN DAS	SWAGAT KUMAR SAHU	MALKANGIRI /136 /2024	AOR20220004593C202500003
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/1580/2025	MANIA @ CHITTARANJAN PRADHAN @ CHITARANJAN PRADHAN	JYOTIRMAYA SAHOO	BANAPUR P.S. /394 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/1582/2025	SAMARENDRA MOHANTY	SURYAKANTA DASH	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/1591/2025	VIKKEY SINGH	SHYAM MANOHAR	MALKANGIRI /292 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/1593/2025	SANJIT KHATUA	SURYAKANTA DWIBEDI	BAUNISUNI /31 /2024	
		VS	VS	()	

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35	D-BLAPL/1595/2025	STATE OF ODISHA BRAJA KISHORE ROUT @ RAJA @ BARJU VS	SURESH KUMAR PANDA VS	// PURI SADAR /489 /2024 ()	
36	D-BLAPL/1598/2025	STATE OF ODISHA BIKRAM NARENDRASINGH VS	BIJOY DASMOHAPATRA VS	// BANAPUR P.S. /290 /2021 ()	
37	D-BLAPL/1599/2025	STATE OF ODISHA RENUBALA PANDA @ RENU VS	RAJ KUMAR ROUT VS	// Maitri Vihar PS /547 /2024 ()	
38	D-BLAPL/1600/2025	STATE OF ODISHA G RAKESH VS	SUSANTA KUMAR BARAL VS	// SEA BEACH /293 /2024 ()	AOR20220001297C202500014
39	D-BLAPL/1601/2025	STATE OF ODISHA KAMALESH TIWARI VS	PARTHA SARATHI DAS VS	// KEONJHAR SADAR /426 /2022 ()	AOD20240000364C202500003
40	D-BLAPL/1602/2025	STATE OF ODISHA JAGATRAI MUDULI VS	PRATIK NAYAK VS	// KALIMELA /89 /2024 ()	
41	D-BLAPL/1604/2025	STATE OF ODISHA BISWAJIT SAHU VS	RAJJEET ROY VS	// LOISINGHA(BOLANGIR) /360 /2024 ()	AOR20220001462C202500002
42	D-BLAPL/1605/2025	STATE OF ODISHA ALEKHA NAIK VS	DIBYAJYOTI SAHOO VS	// JARADA /390 /2024 ()	
43	D-BLAPL/1606/2025	STATE OF ODISHA BIJAY @ BIJAYA MAHANTA VS	SK. ZAFARULLA VS	// CHAMPUA /124 /2023 ()	
44	D-BLAPL/1618/2025	STATE OF ODISHA MANAS ATI @ MANASH ATI VS	SUBODH KUMAR MOHANTY VS	// KULABIRA /64 /2024 ()	
45	D-BLAPL/1626/2025	STATE OF ODISHA JYOTI PRAKSH DANDASENA VS STATE OF ODISHA	SANTOSH SAHOO VS	// SARANGADA /98 /2024 () //	

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46	D-BLAPL/1629/2025	ABHISHEK JENA @ ABHISEK JENA @ RAHUL VS STATE OF ODISHA	SAKTI PRASAD DAS VS	NAYAPALLI P.S. /741 /2024 () //	
47	D-BLAPL/1631/2025	DR. MAHESWAR DAS VS STATE OF ODISHA	PRABUDDHA KUMAR PATTANAİK VS	//0 () //	
48	D-BLAPL/1633/2025	GOPAL PAL VS STATE OF ODISHA	SOUMYA KANTA TRIPATHY VS	KALIMELA /212 /2023 () //	AOD20240000239C202500002
49	D-BLAPL/1642/2025	KSYAMA SAGAR TANDI @ PAHILMAN VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	LATHOR /171 /2024 () //	
50	D-BLAPL/1644/2025	KESABA PANDIA @ DANDA PANDIA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	JATNI P.S. /331 /2020 () //	
51	D-BLAPL/1647/2025	SIMANCHALA DORA @ BABU VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA MODEL /367 /2024 () //	
52	D-BLAPL/1649/2025	AKASH @ ASISH PATTNAİK @ PATTANAİK VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	INDUSTRIAL ESTATE PS /190 /2024 () //	
53	D-BLAPL/1650/2025	BASANTA KUMAR MOHANTY VS STATE OF ODISHA	SUBHASISH DAS VS	MALKANGIRI /416 /2024 () //	
54	D-BLAPL/1651/2025	JITU @ NARAYAN JENA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	PURUSHOTTAMPUR /234 /2024 () //	
55	D-BLAPL/1653/2025	RAKESH MALLICK @ RAKESH KUMAR MALLICK VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	MAHANGA /369 /2022 () //	
56	D-BLAPL/1654/2025	STEPHEN JOSEPH VS STATE OF ODISHA	JAYANTA KUMAR PADHI VS	PURI TOWN /480 /2024 () //	
57	D-CMAPL/1789/2025	STATE OF ODISHA	SANJIB KUMAR SWAIN,A.G.A	//	LOD20240000172C202500039

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		VS	VS	()	
		PRADEEP KUMAR SATAPATHY		//	
58	D-CMAPL/1824/2025	SARAT ROUT	NISHIKANTA MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-CMP/1787/2025	SOUBHAGYA PRADHAN @ SOUBHAGYA KUMAR PRADHAN	DEBASIS TRIPATHY	//	AOR20220001665C202500004
	CMP/70/2025	VS	VS		CIVIL JUDGE (SD),PATTAMUNDAI(Kendrapara)
		KRUSHNA PRADHAN		IA/0000325/2023	
60	D-CMP/1994/2025	REAJU SAHU	ARUN KUMAR MISHRA	//	
		VS	VS	()	
		BISWAJIT SAHU		//	
61	D-CMP/2008/2025	PRAKASH CHANDRA JENA	HRUDANANDA MOHAPATRA	//	
		VS	VS	()	
		ANUPAMA JENA		//	
62	D-CMP/2024/2025	ANNAPURNA MAHASUAR	KOUSIK ANANDA GURU	//	
		VS	VS	()	
		HARI NARAYAN PRATIHARI		//	
63	D-CONTC/1759/2025	KSHYAMA PATEL	ADV.	//	
		VS	VS	()	
		ANU GARG,IAS		//	
64	D-CONTC/1761/2025	GHASIRAM MAJHI	ADV.	//	
		VS	VS	()	
		ANU GARG,IAS		//	
65	D-CONTC/1763/2025	KHAGESWAR MAJHI	ADV.	//	
		VS	VS	()	
		ANU GARG,IAS		//	
66	D-CONTC/1766/2025	DHARMENDRA SINGH	ADV.	//	
		VS	VS	()	
		ANU GARG,IAS		//	
67	D-CONTC/1813/2025	SUMITRA MAJHI	ADV.	//	
		VS	VS	()	
		SANJIB MISHRA,PRINCIPAL SECRETARY, GOVT. OF ST AND SC DEVELOPMENT,BBSR,KHURDA		//	
68	D-CONTC/1845/2025	BHAJAMAN BEHERA	BIJAYALAXMI SAHOO	//	
		VS	VS	()	

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		BINITA SENAPATI,DISTRICT EDUCATION OFFICER,DHENKANAL		//	
69	D-CONTC/1853/2025	SANDHYA RANI MOHANTY	BIJAYALAXMI SAHOO	//	
		VS	VS	()	
		SHALINI PANDIT,COMMISSIONER-CUM-SECTARY,SCHOOL AND MASS EDUCATION DEPT,BBSR,KHURDA			
70	D-CONTC/1857/2025	ALAKA PRADHAN	BIJAYALAXMI SAHOO	//	
		VS	VS	()	
		SHALINI PANDIT,COMMISSIONER-CUM-SECRETARY,SCHOOL AND MASS EDUCATION DEPT,BBSR,KHURDA			
71	D-CONTC/1868/2025	PRAFULLA KUMAR DAS	ADV.	//	
		VS	VS	()	
		SUNIL KUMAR TUDU,OAS		//	
72	D-CONTC/1918/2025	JALADHAR BARIK	ADV.	//	
		VS	VS	()	
		SHALINI PANDIT, IAS		//	
73	D-CONTC/1921/2025	PABITRA MOHAN NAYAK	ADV.	//	
		VS	VS	()	
		SHALINI PANDIT, IAS		//	
74	D-CONTC/1924/2025	UMAMANI MOHANTY	ADV.	//	
		VS	VS	()	
		SHALINI PANDIT, IAS		//	
75	D-CONTC/1927/2025	SHASHIKANTA ROUT	ADV.	//	
		VS	VS	()	
		SHALINI PANDIT, IAS		//	
76	D-CONTC/1928/2025	PRANITA PADHY	ADV.	//	
		VS	VS	()	
		SHALINI PANDIT, IAS		//	
77	D-CONTC/1931/2025	SUDHIR CHANDRA NAYAK	ADV.	//	
		VS	VS	()	
		SHALINI PANDIT, IAS		//	
78	D-CONTC/1936/2025	PRADIPTA KUMAR DAS	ADV.	//	
		VS	VS	()	
		ANU GARG,IAS		//	
79	D-CONTC/1941/2025	BANAMALI BEHERA	ADV.	//	
		VS	VS	()	
		SHALINI PANDIT, IAS		//	

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80	D-CONTC/1942/2025	MAMATA NAYAK VS SHALINI PANDIT, IAS	ADV. VS	// 0 //	
81	D-CONTC/1945/2025	SUJOGYA MISHRA VS LOPAMUDRA MOHANTY,OAS	ADV. VS	// 0 //	
82	D-CONTC/1947/2025	P. SMITARANI RAO VS SHALINI PANDIT, IAS	ADV. VS	// 0 //	
83	D-CONTC/1948/2025	BINOD BIHARI PANIGRAHI VS SHALINI PANDIT, IAS	ADV. VS	// 0 //	
84	D-CONTC/1951/2025	BISHNU PRASAD PATRO VS SHALINI PANDIT, IAS	ADV. VS	// 0 //	
85	D-CONTC/1953/2025	RAJANI KISHORE NAYAK VS SHALINI PANDIT, IAS	ADV. VS	// 0 //	
86	D-CONTC/1955/2025	PUSPANJALI DEVI VS SHALINI PANDIT, IAS	ADV. VS	// 0 //	
87	D-CONTC/1956/2025	MANASI MAHARANA VS SHALINI PANDIT, IAS	ADV. VS	// 0 //	
88	D-CONTC/1979/2025	KIRTI KOUSIK PRIYADARSHI VS KALI PRASANNA MOHAPATRA,IAS	ADV. VS	// 0 //	
89	D-CONTC/1980/2025	PRAMILA SAHU VS SIBANANDA DHADA,BLOCK EDUCATION OFFICER,SUKRULLI,MAYURBHANJ	ADV. VS	// 0 //	
90	D-CONTC/1985/2025	RAMESH CH.MISHRA VS ANU GARG,IAS	ADV. VS	// 0 //	
91	D-CONTC/1991/2025	AJAYA KUMAR SAHU	ADV.	//	

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		VS	VS	()	
		SHALINI PANDIT, IAS		//	
92	D-CONTC/1992/2025	SIBARAM SABATA	ADV.	//	
		VS	VS	()	
		SHALINI PANDIT, IAS		//	
93	D-CONTC/1995/2025	SUDAM PANDA	ADV.	//	
		VS	VS	()	
		SHALINI PANDIT, IAS		//	
94	D-CONTC/2001/2025	SANTOSH KUMAR AGRAWAL	ADV	//	AOR20220001610C202500005
		VS	VS	()	
		AJAY KUMAR MOHANTY, TAHASILDAR RAJNAGAR		//	
95	D-CONTC/2028/2025	DURGA SHANKAR SAHOO	ADV.	//	
		VS	VS	()	
		SANJAY KUMAR PANDA,OAS		//	
96	D-CRLA/1469/2025	JAYANTA KUMAR NAYAK	BHABANI SHANKAR DASPARIDA	REMUNA /223 /2024	
	CRLA/79/2025	VS	VS	SPL..JUDGE,BALASORE(Baleshwar)	
		STATE OF ODISHA		Spl/0000080/2024	
97	D-CRLA/1470/2025	BADAL KUMAR PANDA	BHABANI SHANKAR DASPARIDA	REMUNA /223 /2024	
	CRLA/80/2025	VS	VS	SPL..JUDGE,BALASORE(Baleshwar)	
		STATE OF ODISHA		Spl/0000080/2024	
98	D-CRLA/1475/2025	GOBINDA JENA	DIBYARANJAN BEHERA	ANANDAPUR /280 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-CRLA/1486/2025	SAROJ MOHARANA	DIBYENDU CHAKRABARTY	BERHAMPUR SADAR /19 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-CRLA/1495/2025	JOGENDRA BEHERA	SANGRAM KESHARI ROUT	BANIGOCHA /20 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-CRLA/1578/2025	NARESH SABAR	BASANTA KUMAR DAS	GARBANDHA /29 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-CRLA/1617/2025	BIJU PANDA @ BANKA	SANJAYA NARAYAN SAHOO	MANCHESWAR P.S. /203 /2023	
		VS	VS	()	

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103	D-CRLA/1627/2025 CRLA/81/2025	STATE OF ODISHA VULLAGULLA CHIRANJEEVI VS STATE OF ODISHA	DUSHMANTA SAHOO VS	// //0 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(Ganjam) 2(A)CC/0000019/2019	
104	D-CRLMA/1571/2025	PRASANT KUMAR ROUT VS STATE OF ODISHA(VIG.)	SURYAKANTA DWIBEDI VS	CUTTACK SADAR /41 /2012 () //	
105	D-CRLMA/1588/2025	SAGARIKA SETHI VS STATE OF ODISHA	PRANAB KUMAR SAMANTRAY VS	PURI TOWN /132 /2024 () //	
106	D-CRLMC/1467/2025	BHUBAN CHANDRA MAJHI @ BADAL VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /320 /2023 () //	
107	D-CRLMC/1498/2025	AMAN BANKIRA VS STATE OF ODISHA	SIDHARTHA SANKAR RAY 2 VS	BARBIL /72 /2020 () //	
108	D-CRLMC/1500/2025	BAJRANGLAL AGARWALLA VS RADHESHYAM SINGHAL	SOUMYA MISHRA VS	//0 () //	
109	D-CRLMC/1513/2025	BIRANCHI NARAYAN MIRDHA VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	RAIRAKHOL /77 /2015 () //	
110	D-CRLMC/1527/2025	BISWAJIT DAS VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	// () //	AOR20220003422C202500005
111	D-CRLMC/1529/2025	RAJENDRA PRASAD SINGH VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	JHARSUGUDA /898 /2020 () //	
112	D-CRLMC/1530/2025	ROHIT EKKA VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	RAJGANGPUR /139 /2015 () //	
113	D-CRLMC/1532/2025	RAVI KUMAR VS STATE OF ODISHA	HARIPAD MOHANTY VS	MAHILA P.S. BUXIBAZAR /126 /2024 () //	

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114	D-CRLMC/1535/2025	MAHESH JALA@JHA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOUDH /2 /2023 () //	
115	D-CRLMC/1539/2025	RABINDRA @ RABINDRA NATH SENAPATI VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	JAGATSINGPUR /98 /2015 () //	
116	D-CRLMC/1555/2025	GYANARANJAN SWAIN VS STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	DELANGA /68 /2021 () //	
117	D-CRLMC/1558/2025	SUBASINI BEHERA VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	/ /0 () //	
118	D-CRLMC/1561/2025	DEBASIS SAHOO VS ASITA NANDA BISWAL	ASHOK KUMAR SARANGI VS	/ /0 () //	
119	D-CRLMC/1567/2025	UMME RUKSAR VS STATE OF ODISHA	ISRAIL KHAN VS	/ /0 () //	
120	D-CRLMC/1577/2025	SARAT KUMAR ROUT VS STATE OF ODISHA	SRINIBASH PADHI VS	CHAULIAGANJA /254 /2023 () //	
121	D-CRLMC/1583/2025	MOUSUMI SETHY VS STATE OF ODISHA	BIJAYA KUMAR PARIDA 2 VS	AIR FIELD P.S. /173 /2024 () //	AOD20220001998C202500003
122	D-CRLMC/1587/2025	MOHD.RAMIZ MEMON VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	PURI TOWN /507 /2024 () //	
123	D-CRLMC/1589/2025	AKASH POLEI @ AKASH PALEI VS STATE OF ODISHA	SUNIL KUMAR PALAI VS	KHALLIKOTE /26 /2022 () //	
124	D-CRLMC/1592/2025	RAMANI RANJAN SAHOO VS STATE OF ODISHA	ALOK KUMAR PANDA VS	CHHENDIPADA /53 /2023 () //	
125	D-CRLMC/1594/2025	SORAJAKANTA GOUDA	BHABANI SANKAR DAS	/ /0	

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		VS	VS	()	
		SUB DIVISIONAL MAGISTRATE, BHANJANAGAR		//	
126	D-CRLMC/1597/2025	PREM CHAND NAYAK	RAJ KUMAR ROUT	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMC/1607/2025	MANORANJAN JENA	SANTOSH KUMAR DASH	CHANDAKA P.S. /66 /2013	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMC/1609/2025	BISWANATH BARIK	ABHISHEK DASH	BHADRAK RURAL /226 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMC/1611/2025	DEBADUTTA MOHAPATRA	SASWAT KUMAR ACHARYA	/ /0	
		VS	VS	()	
		C.B.I.		//	
130	D-CRLMC/1613/2025	GAYATRI MOHAPATRA	SASWAT KUMAR ACHARYA	/ /0	
		VS	VS	()	
		C.B.I		//	
131	D-CRLMC/1614/2025	DIBYA PRAKASH SINHA	ABHISHEK DASH	BHADRAK RURAL /226 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMC/1616/2025	ANIL KUMAR DIDWANIA	ABHISHEK DASH	BHADRAK RURAL /226 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMC/1619/2025	DOLAMANI MEHER	AMIT PRASAD BOSE	/ /0	
		VS	VS	()	
		PRATIBHA RANI SAHU		//	
134	D-CRLMC/1621/2025	SUKANT KUMAR SWAIN @ SUKANT SWAIN	SATYABRATA DASH	DHARMASALA /97 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLMC/1624/2025	KHIROD DAS	SATYA RANJAN MULIA	MAHANGA /14 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLMC/1630/2025	SANJAY NAIK	JAYDEEP PAL	/ /0	
		VS	VS	()	

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137	D-CRLMP/1464/2025	SURAJA KUMAR NAIK SWARUPA PRADHAN VS SUBHRANSU SEKHAR SAHOO	PREMANANDA MISHRA VS	// // ()	AOR20220002084C202500001
138	D-CRLMP/1509/2025	KABITA KHATUA VS STATE OF ODISHA	AVIJIT PATNAIK VS	//0 ()	
139	D-CRLMP/1519/2025	SOBHA DAS VS STATE OF ODISHA	MANISH NAG DAS VS	//0 ()	
140	D-CRLMP/1521/2025	DILLIP KUMAR PARIDA VS STATE OF ODISHA	UMESH CHANDRA PATNAIK VS	//0 ()	
141	D-CRLMP/1523/2025	GANGA SINGH VS STATE OF ODISHA	SARADA PRASAD DASH VS	//0 ()	
142	D-CRLMP/1524/2025	DEEPAK SAMAL VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	//0 ()	
143	D-CRLMP/1526/2025	SHASHADHAR PANDA VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	//0 ()	
144	D-CRLMP/1534/2025	YUDHISTHIRA SETHI VS STATE OF ODISHA	KHIROD KUMAR SWAIN VS	//0 ()	
145	D-CRLMP/1557/2025	ANUP MINZ VS STATE OF ODISHA	DURGA PRASAD DHAL VS	//0 ()	
146	D-CRLMP/1634/2025	NRUPATI MALIK VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	// ()	AOR20220003509C202500007
147	D-CRLREV/1480/2025	SANTOSH KUMAR SWAIN VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	// ()	AOR20220001591C202500003

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148	D-CRLREV/1536/2025	BATIA @ BATAS DEHURY @ MAHARANA VS STATE OF ODISHA	PRADIPTA BEURA VS	DHENKANAL SADAR /713 /2024 () //	
149	D-CRLREV/1564/2025	BIBHUTI BHUSAN SAHOO VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	//0 () //	
150	D-FAO/1850/2025	LADLI PAREEN @ LADLI PARVEEN VS UNION OF INDIA	SATYABAN SAHOO VS	// () //	
151	D-FAO/1856/2025	NAMITA PRADHAN VS UNION OF INDIA	SATYABAN SAHOO VS	// () //	
152	D-FAO/1861/2025	SARMILA GOYALA BHUNIYA VS UNION OF INDIA	SATYABAN SAHOO VS	// () //	
153	D-FAO/1863/2025	MOHAMMAD JAN VS UNION OF INDIA	SATYABAN SAHOO VS	// () //	
154	D-FAO/1923/2025	MANAGER LEGAL, M/S MAGMA HDI GENERAL INSURANCE CO. LTD.,KHURDA VS TUNI SAMAL	CHANDRANATH SINGH VS	// () //	
155	D-FAO/1935/2025	DIVISIONAL MANAGER, M/S ICICI LOMBARD GENERAL INSURANCE CO. LTD.,KHURDA VS ASHALATA BARIK	CHANDRANATH SINGH VS	// () //	
156	D-FAO/2005/2025	RAJENDRA KUMAR SAHU VS JAMBHU JENA	SANJEEV UDGATA VS	// () //	
157	D-FAO/2006/2025	MENAKA HANSA VS UNION OF INDIA	AKASH KUMAR PATTAJOSHI VS	// () //	AOR20220001834C202500008
158	D-JCRLA/1453/2025 JCRLA/1/2025	FAGU MARANDI VS STATE OF ODISHA	ADV. VS	SINGLA /133 /2024 SPECIAL JUDGE (POCSO), BALASORE(Baleshwar) Spl/0000196/2024	
159	D-JCRLA/1454/2025	APARTI MOHANTY @ HADI	ADV.	ATHGARH /80 /2023	

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	JCRLA/2/2025	VS STATE OF ODISHA	VS	ADDL.SESIONS JUDGE,ATHAGARH(Cuttack) ST/0000157/2023	
160	D-JCRLA/1455/2025 JCRLA/3/2025	SIMANCHAL NAYAK VS STATE OF ODISHA	ADV. VS	BADAGADA /12 /2012 A.D.J.,BHANJANAGAR(Ganjam) ST/0000043/2012	
161	D-JCRLA/1456/2025 JCRLA/4/2025	SUDARSAN SWAIN VS STATE OF ODISHA	ADV. VS	BHANJANAGAR /40 /2020 A.D.J.,BHANJANAGAR(Ganjam) ST/0000075/2020	
162	D-JCRLA/1457/2025 JCRLA/5/2025	PRADEEP KUMAR BISWAL VS STATE OF ODISHA	ADV. VS	MANGALPUR /193 /2023 SPECIAL JUDGE (POCSO), JAJPUR(Jajapur) Spl/0000072/2023	
163	D-JCRLA/1458/2025 JCRLA/6/2025	DIBYA KUMAR BADI VS STATE OF ODISHA	ADV. VS	JHARSUGUDA SADAR /198 /2021 SPECIAL JUDGE (POCSO), JHARSUGUDA(Jharsuguda) Spl/0000090/2021	
164	D-JCRLA/1459/2025 JCRLA/7/2025	PURNA TANTY VS STATE OF ODISHA	ADV. VS	BARBIL /23 /2020 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendujhar) Spl/0000066/2022	
165	D-JCRLA/1460/2025 JCRLA/8/2025	CHINTAMANI BISWAL VS STATE OF ODISHA	ADV. VS	SARAT /17 /2017 AD HOC ADDL.SESIONS JUDGE (FTSC), BARIPADA(Mayurbhanj) Spl/0000070/2017	
166	D-JCRLA/1462/2025 JCRLA/9/2025	PRASANTA KUMAR BAHUKA VS STATE OF ODISHA	ADV. VS	// AD-HOC ADDL. SESSIONS JUDGE(F.T.S.C.),NAYAGARH(Nayagarh) TR/0000013/2021	
167	D-JCRLA/1463/2025 JCRLA/10/2025	JOGI @ RABINDRA NAYAK VS STATE OF ODISHA	ADV. VS	RANPUR /214 /2024 SPECIAL JUDGE (POCSO), NAYAGARH(Nayagarh) TR/0000087/2024	
168	D-MACA/1834/2025	NATIONAL INSURANCE CO.LTD.,KORAPUT VS GULAPI DISARI	SUBRAT SATPATHY VS	// () //	
169	D-MACA/1840/2025	MANAGER, T.P HUB, M/S. ORIENTAL INSURANCE CO.LTD., VS SUBHALAXMI BHOI	PRASANTA KUMAR MAHALI VS	// () //	
170	D-MACA/1887/2025	D.M., ORIENTAL INSURANCE CO.LTD., ANGUL VS	PRASANTA KUMAR MAHALI VS	// ()	

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171	D-MACA/1906/2025	BIDULATA BISWAL CHOLA MANDALAM GENERAL INSURANCE CO. LTD., KHURDA	MANOJ KUMAR MOHANTY VS	// 0	
172	D-MACA/1909/2025	BIRANCHI MIRDHA MANAGER LEGAL., SBI GENERAL INSURANCE CO LTD., KHURDA	TK BHULANESWAR VS	// 0	AOR20220001421C202500001
173	D-MACA/1944/2025	JAYANTI DHURUA DIVISIONAL MANAGER, HDFC ERGO GENERAL INSURANCE CO. LTD., KHURDA	CHANDRA PRASAD DUTTA VS	// 0	
174	D-MACA/1963/2025	SARASWATI PATI MANAGER, CLAIM-(LEGAL) IFFCO-TOKIO GENERAL INSURANCE CO. LTD., KHURDA	INSURANCE CO. LTD., KHURDA VS	// 0	
175	D-MATA/1870/2025	PRIYATAMA JETHI RACHANA DAS	MAHESWAR MOHANTY VS	// 0	
176	D-MATA/1987/2025	GOUTAM DAS LAXMIPRIYA DALEI@PARIDA	HRUDANANDA MOHAPATRA VS	// 0	
177	D-MATA/2021/2025	DIBAKAR DALEI VASANTHARAO BALA BHASKAR PATNAIK @ B.B.P. KHURDA	MANOJ KUMAR MOHANTY VS	// 0	
178	D-MSA/1836/2025 MSA/1/2025	VASANTHARAO DURGA MADHURI @ SIVAM SAMBIT PATTNAIK	DURGA MADHURI GOPINATH MISHRA	// //	
179	D-RPFAM/1828/2025	P.D.N DEVELOPERS PVT.LTD., BBSR RACHANA DAS	MAHESWAR MOHANTY VS	// 0	ODISHA REAL ESTATE APPELLATE TRIBUNAL, BBSR(Khordha) OREAT/0000180/2023
180	D-RSA/1869/2025	GOUTAM DAS SANATAN@TIMA KISAN	UPENDRA KUMAR SAMAL VS	// 0	
181	D-RSA/1952/2025	JULIA KISHAN SIMANCHAL SAMANTARA	MANOJ KUMAR MOHANTY VS	// 0	
		RAMA KRUSHNA PANDA		//	

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182	D-RSA/1972/2025	DINESH KUMAR PATEL VS DIBYA KISAN	DAYANANDA MOHAPATRA VS	// 0 //	
183	D-RVWPET/2027/2025	LAKSHMAN MISHRA VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	// 0 //	
184	D-TRP(C)/1786/2025	BHARATEE PODHA VS NANDI KISHOR BAGARTI	NIRAJ KUMAR SETHI VS	// 0 //	
185	D-TRP(C)/1808/2025	POOJA RAJDEV VS PRASHANT THAKKAR	RAMESH AGARWAL VS	// 0 //	
186	D-TRP(C)/1814/2025	GAYATRI PRIYADARSINI BEHERA VS BHASKAR CHANDRA BEHERA	DEBIDUTTA MOHAPATRA VS	// 0 //	
187	D-TRP(C)/1816/2025	CHINMAYEE BARIK VS HIMANSHU SEKHAR BARIK	DEBIDUTTA MOHAPATRA VS	// 0 //	
188	D-TRP(C)/1920/2025	CHINMAYEE KAR VS BIRANCHI NARAYAN RATH	GYANA RANJAN DHAL VS	// 0 //	
189	D-TRP(C)/1983/2025	SWAGATIKA ROUT VS KAKAL KRISHNA RAO	PRAFULLA KUMAR BISWAL VS	// 0 //	
190	D-WA/1772/2025	STATE OF ODISHA VS SUNAKAR DAS	AISHWARYA DASH,A.S.C VS	// 0 //	LOD20240000172C202500034
191	D-WA/1773/2025	STATE OF ODISHA VS LAXMAN KUMAR NAYAK	JATESWAR NAYAK,A.G.A VS	// 0 //	LOD20240000172C202500035
192	D-WA/1774/2025	STATE OF ODISHA VS KISHORI CHARAN MOHARANA	AUROVINDA MOHANTY,A.S.C VS	// 0 //	LOD20240000200C202500032
193	D-WA/1775/2025	STATE OF ODISHA	SANJIB KUMAR SWAIN, A.G.A.	//	LOD20240000194C202500037

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		VS	VS	()	
194	D-WA/1776/2025	SANTOSH KUMAR RANA STATE OF ODISHA	JAYANTA KUMAR BAL,A.G.A	//	LOD20240000200C202500035
		VS	VS	()	
195	D-WA/1777/2025	PITAMBAR LENKA STATE OF ODISHA	JATESWAR NAYAK, A.G.A.	//	LOD20240000172C202500037
		VS	VS	()	
196	D-WA/1778/2025	SARAT CHANDRA SAHOO STATE OF ODISHA	BIMBISAR DASH,A.G.A	//	LOD20240000200C202500037
		VS	VS	()	
197	D-WA/1779/2025	MINATI NAYAK STATE OF ODISHA	AISHWARYA DASH,A.G.A	//	LOD20240000194C202500038
		VS	VS	()	
198	D-WA/1781/2025	GYANENDRA PRASAD BHANJA STATE OF ODISHA	AISHWARYA DASH,A.S.C	//	LOD20240000200C202500038
		VS	VS	()	
199	D-WA/1783/2025	AKSHAYA KUMAR BARIK STATE OF ODISHA	BIMBISAR DASH,A.G.A	//	LOD20240000194C202500039
		VS	VS	()	
200	D-WA/1784/2025	GOLAK BIHARI NAYAK STATE OF ODISHA	SANJIB KUMAR SWAIN, A.G.A.	//	LOD20240000200C202500036
		VS	VS	()	
201	D-WA/1785/2025	DR. SWARNALATA PARIDA STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	//	LOD20240000172C202500038
		VS	VS	()	
202	D-WA/1795/2025	SHYAMA DUNGURIA ORISSA BRIDGE AND CONSTRUCTION CORPORATION	ANIL KUMAR PRADHAN	//	
		VS	VS	()	
203	D-WA/1798/2025	NIRUPAMA PANDA DHRUBA CHARAN KAR	SUVASHISH PATTANAİK	//	
		VS	VS	()	
204	D-WA/1799/2025	STATE OF ODISHA RANKANIDHI NAYAK	SUVASHISH PATTANAİK	//	
		VS	VS	()	

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205	D-WA/1800/2025	STATE OF ODISHA RASHMI REKHA PRADHAN VS	SUVASHISH PATTANAİK VS	// // 0	
206	D-WA/1823/2025 WA/105/2025	STATE OF ODISHA ODISHA GRAMYA BANK, BBSR VS	SATYABRATA MOHANTY VS	// // 0	
207	D-WA/1905/2025	NIMAIN CHARAN RAJ KHEMRAJ DEWANGAN VS	BISWABIHARI MOHANTY VS	// // 0	AOR20220001789C202500001
208	D-WA/1914/2025	STATE OF ODISHA KEDAR NATH SWAIN VS	MANORANJAN MISHRA VS	// // 0	
209	D-WA/1950/2025	STATE OF ODISHA DR. PRASANTA KUMAR SWAIN VS	PRAJIT KUMAR PRADHAN VS	// // 0	
210	D-WA/2004/2025	STATE OF ODISHA KAMADEV ROUT VS	SUDHANSU SEKHAR JENA VS	// // 0	
211	D-WA/2009/2025	DIG,CRPF,BBSR DAYA SANKAR RAM VS	BIBEKANANDA NAYAK VS	// // 0	
212	D-WP(C)/1751/2025	UNION OF INDIA DILLIP KUMAR SAMANTARAY VS	BISWAJIT SAHOO VS	// // 0	
213	D-WP(C)/1752/2025	STATE OF ODISHA RABINDRANATH MISHRA VS	RANJIT MOHANTY VS	// // 0	AOD20240000639C202500005
214	D-WP(C)/1753/2025	ACCOUNTANT GENERAL(A AND E), ODISHA TANGUDU LAXMIBAI PATRA VS	MANORANJAN PADHY VS	// // 0	AOD20220003086C202500023
215	D-WP(C)/1754/2025	STATE OF ODISHA SUNIL KUMAR PRADHAN VS	MANORANJAN PADHY VS	// // 0	AOD20220003086C202500022
		STATE OF ODISHA		//	

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216	D-WP(C)/1755/2025	RADHARANI PATNAIK VS STATE OF ODISHA	MANORANJAN PADHY VS	// 0 //	AOD20220003086C202500019
217	D-WP(C)/1756/2025	SASI MAHANKUDA VS STATE OF ODISHA	MANORANJAN PADHY VS	// 0 //	AOD20220003086C202500015
218	D-WP(C)/1757/2025	RADHARANI PATNAIK VS STATE OF ODISHA	MANORANJAN PADHY VS	// 0 //	AOD20220003086C202500014
219	D-WP(C)/1758/2025	RABI BEHERA VS STATE OF ODISHA	SUDHASHREE PASAYAT VS	// 0 //	AOR20220001390C202500004
220	D-WP(C)/1760/2025	CHANDRAMA BISOYI VS STATE OF ODISHA	MANORANJAN PADHY VS	// 0 //	AOD20220003086C202500016
221	D-WP(C)/1762/2025	SUPRAVA DAS VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	// 0 //	AOR20220001639C202500002
222	D-WP(C)/1764/2025	RANJAN KUMAR BEHERA VS STATE OF ODISHA	MANORANJAN PADHY VS	// 0 //	AOD20220003086C202500012
223	D-WP(C)/1765/2025	SARATHI PANDA VS STATE OF ODISHA	HEERA DAS VS	// 0 //	AOD20220003086C202500010
224	D-WP(C)/1767/2025	UDAYANATH PRADHAN VS STATE OF ODISHA	MANORANJAN PADHY VS	// 0 //	AOD20220003086C202500011
225	D-WP(C)/1768/2025	PRABHUJYOTI SAHOO VS THE COMMISSIONER OF CT AND GST, ODISHA.	DEBA PRASAD MISHRA VS	// 0 //	AOD20240000116C202500001
226	D-WP(C)/1769/2025	AJABUL KHAN VS STATE OF ORISSA	SITANSU MOHAN SINGH VS	// 0 //	
227	D-WP(C)/1770/2025	INDIRA SOCIAL WELFARE ORGANIZATION	DR. BINODA KUMAR MISHRA	//	AOR20220001616C202500012

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		VS	VS	()	
		UNION OF INDIA		//	
228	D-WP(C)/1771/2025	AJABUL KHAN	SITANSU MOHAN SINGH	//	
		VS	VS	()	
		STATE OF ORISSA		//	
229	D-WP(C)/1780/2025	SUSANT KUMAR POLAI	SRINIVAS MOHANTY	//	AOR20230000802C202500005
		VS	VS	()	
		STATE OF ODISHA		//	
230	D-WP(C)/1782/2025	RABINDRANATH PATRA	SRINIVAS MOHANTY	//	AOR20230000802C202500004
		VS	VS	()	
		STATE OF ODISHA		//	
231	D-WP(C)/1788/2025	PRAFULLA KUMAR ROUTRAY	SWARUP KUMAR PATNAIK	//	AOR20220003583C202500001
		VS	VS	()	
		STATE OF ODISHA		//	
232	D-WP(C)/1790/2025	LAL CHAND @ LALU CHOUDHURY	AJAYA KUMAR NANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
233	D-WP(C)/1791/2025	LAL CHAND @ LALU CHOUDHURY	AJAYA KUMAR NANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
234	D-WP(C)/1792/2025	BIJAYA KUMAR BISWAL	DURGESH NARAYAN RATH	//	
	WP(C)/1546/2025	VS	VS	()	
		STATE OF ODISHA		//	
235	D-WP(C)/1793/2025	BINODINI NAYAK	DR. JITENDRA KUMAR LENKA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
236	D-WP(C)/1794/2025	RAJKISHORE JENA	SUSHANTA KUMAR MISHRA	//	
	WP(C)/1587/2025	VS	VS	()	
		STATE OF ORISSA		//	
237	D-WP(C)/1796/2025	LEENA KERKETTA	LAXMIKANTA MOHANTY	//	
	WP(C)/1548/2025	VS	VS	()	
		STATE OF ORISSA		//	
238	D-WP(C)/1797/2025	SHANTIBALA CHAUDHURY	ANJAN KUMAR BISWAL	//	
		VS	VS	()	

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		STATE OF ODISHA		//	
239	D-WP(C)/1801/2025	SWADHIN KUMAR KARMI	KUNAL KUMAR SWAIN	//	
	WP(C)/1582/2025	VS	VS	0	
		STATE OF ODISHA		//	
240	D-WP(C)/1802/2025	RASMITA PATI	KUNAL KUMAR SWAIN	//	
	WP(C)/1584/2025	VS	VS	0	
		STATE OF ODISHA		//	
241	D-WP(C)/1803/2025	GITANJALI PUROHIT	KUNAL KUMAR SWAIN	//	
	WP(C)/1594/2025	VS	VS	0	
		STATE OF ODISHA		//	
242	D-WP(C)/1804/2025	NILACHAL PRADHAN	KUNAL KUMAR SWAIN	//	
	WP(C)/1586/2025	VS	VS	0	
		STATE OF ODISHA		//	
243	D-WP(C)/1805/2025	SAMBHUPANI DIGAL	ANIMA KUMARI DEI	//	
	WP(C)/1574/2025	VS	VS	0	
		STATE OF ODISHA		//	
244	D-WP(C)/1806/2025	SWAGATIKA MALIK	ANUP KUMAR PATTNAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
245	D-WP(C)/1807/2025	SARADA DORA	AMITAV TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
246	D-WP(C)/1809/2025	SECRETARY GENERAL , PALLI VIKASH	BISHNU BRATA SINGH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
247	D-WP(C)/1810/2025	NAMITA MINZ	TUSAR KANTI PRAHARAJ	//	
		VS	VS	0	
		ORIYA MINZA		//	
248	D-WP(C)/1811/2025	KABITA SWAIN	AMIT PRASAD BOSE	//	
	WP(C)/1547/2025	VS	VS	0	
		STATE OF ODISHA		//	
249	D-WP(C)/1812/2025	SANTOSH KUMAR DARJEE	MANOJ KUMAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :15/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/1815/2025	PRASANTA KUMAR BISWAL VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// 0 //	
251	D-WP(C)/1817/2025	BALISTHA MAHAKURA VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// 0 //	
252	D-WP(C)/1818/2025 WP(C)/1612/2025	DEBABRATA SAHOO VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	
253	D-WP(C)/1819/2025	MAHENDRA KUMAR DASH VS STATE OF ODISHA	SIBAPRASAD PATI VS	// 0 //	
254	D-WP(C)/1820/2025 WP(C)/1616/2025	DR.VARSA PUROHIT VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	
255	D-WP(C)/1821/2025 WP(C)/1615/2025	DR.SUDHANSU SEKHAR DAS VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	
256	D-WP(C)/1822/2025	PRADOSH KUMAR SAHU VS MANAGEMENT NALCO LTD., BHUBANESWAR, KHORDHA	ALOK KUMAR MOHAPATRA VS	// 0 //	
257	D-WP(C)/1825/2025 WP(C)/1617/2025	DR.DIPIKA DASH VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	
258	D-WP(C)/1826/2025	RAJESH PRADHAN VS UTKAL UNIVERSITY	DIPTI RANJAN BHOKTA VS	// 0 //	
259	D-WP(C)/1827/2025	ADISH KUMAR SAHU VS MANAGEMENT NALCO LTD., KHORDHA	ALOK KUMAR MOHAPATRA VS	// 0 //	
260	D-WP(C)/1829/2025	PRADEEP KUMAR SAHU VS MANAGEMENT NALCO LTD., KHORDA	ALOK KUMAR MOHAPATRA VS	// 0 //	
261	D-WP(C)/1830/2025	DR. BIJAYALAXMI BISWAL	DURGESH NARAYAN RATH	//	

ORISSA HIGH COURT

FILING REPORT AS ON :15/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
	WP(C)/1613/2025	VS STATE OF ODISHA	VS	0 //	
262	D-WP(C)/1831/2025	UMAKANTA MALLIK VS STATE OF ODISHA	BIDYADHAR MANSING VS	// 0 //	
263	D-WP(C)/1832/2025	BIJAYA KUMAR MAHAPATRA VS ADDITIONAL SUB COLLECTOR, CHHATRAPUR, GANJAM	GOPINATH PANDA VS	// 0 //	
264	D-WP(C)/1833/2025 WP(C)/1618/2025	DR. SUSHRI SANGITA NANDA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	
265	D-WP(C)/1835/2025	SUDAM SAHU VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
266	D-WP(C)/1837/2025	PITAMBAR DAS VS AUTHORIZED OFFICER CHIEF MANAGER, SBI., CUTTACK	TUNA SAHU VS	// 0 //	
267	D-WP(C)/1838/2025	SHANTILATA PATTANAIK VS STATE OF ODISHA	KABIRAJ PRADHAN VS	// 0 //	
268	D-WP(C)/1839/2025	NIRANJAN NAYAK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
269	D-WP(C)/1841/2025	RANJEET SAHOO VS STATE OF ODISHA	SUJIT KUMAR SAHU VS	// 0 //	
270	D-WP(C)/1842/2025	DR.PRADEEP KUMAR BRAHMA VS STATE OF ODISHA	SATYA RANJAN PATI VS	// 0 //	
271	D-WP(C)/1843/2025	M/S. SUMINTER INDIA ORAGANIC PRIVATE LTD., VS STATE OF ODISHA	MUSHWARMA MOHAMMAD ANIS KHAN VS	// 0 //	
272	D-WP(C)/1844/2025	RAJAKISHOR BARIK VS	KUNAL KUMAR SWAIN VS	// 0	

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/1846/2025	STATE OF ODISHA PRASANT KUMAR KHAMARI VS	KUNAL KUMAR SWAIN VS	// // 0	
274	D-WP(C)/1847/2025	STATE OF ODISHA NIRUPAMA RATHA VS	KUNAL KUMAR SWAIN VS	// // 0	
275	D-WP(C)/1848/2025	STATE OF ODISHA BISWARANJAN DASH VS	KUNAL KUMAR SWAIN VS	// // 0	
276	D-WP(C)/1849/2025	STATE OF ODISHA KHIRODA KUMAR JENA VS	KUNAL KUMAR SWAIN VS	// // 0	
277	D-WP(C)/1851/2025 WP(C)/1563/2025	STATE OF ODISHA SUJATA SUNDARI PANIGRAHI VS	KUNAL KUMAR SWAIN VS	// // 0	
278	D-WP(C)/1852/2025	STATE OF ODISHA DR.SUBIGYAN GADTIA VS	KUNAL KUMAR SWAIN VS	// // 0	
279	D-WP(C)/1854/2025 WP(C)/1566/2025	STATE OF ODISHA CHITTARANJAN MISHRA VS	KUNAL KUMAR SWAIN VS	// // 0	
280	D-WP(C)/1855/2025 WP(C)/1569/2025	STATE OF ODISHA RITANJALI PUROHIT VS	KUNAL KUMAR SWAIN VS	// // 0	
281	D-WP(C)/1858/2025	STATE OF ODISHA SUSHILA KUMARI DEI VS	ALEKH CHANDRA MOHANTY VS	// // 0	
282	D-WP(C)/1859/2025	STATE OF ODISHA M/S.JSW ENERGY (UTKAL) LTD, JHRASHUGUDA VS	SARADA PRASANNA SARANGI VS	// // 0	
283	D-WP(C)/1860/2025	STATE OF ODISHA M/S WOMENS DEGREE COLLEGE, KAMAKHYANAGAR, SONENIKIA, MISHRA VS REGIONAL PROVIDENT FUND COMMISSIONER - II(PD), EPF ORGANISATION, CUTTACK	SARADA PRASANNA SARANGI VS	// // 0 //	

ORISSA HIGH COURT**FILING REPORT AS ON :15/01/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/1862/2025	LACHHANMAN MAHANTA VS STATE OF ODISHA	SIDHARTHA DAS VS	// 0 //	
285	D-WP(C)/1864/2025	REENARANI JENA VS STATE OF ODISHA	LALIT SAHU VS	// 0 //	
286	D-WP(C)/1865/2025	M/S. OSWAL GREENTECH LIMITED, NEW DELHI VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// 0 //	
287	D-WP(C)/1866/2025	TINA JENA VS STATE OF ODISHA	LALIT SAHU VS	// 0 //	
288	D-WP(C)/1867/2025 WP(C)/1605/2025	BHISMADEB RANBIDA VS STATE OF ODISHA	SWETALANA DAS VS	// 0 //	
289	D-WP(C)/1871/2025	A.DILLIP KUMAR REDDY VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	// 0 //	
290	D-WP(C)/1872/2025	BABULA DAS VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	// 0 //	
291	D-WP(C)/1873/2025	BABITA BEHERA VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	// 0 //	
292	D-WP(C)/1874/2025	N.JAGDISH KUMAR VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	// 0 //	
293	D-WP(C)/1875/2025	MANOJA KUMAR BEHERA VS STATE OF ODISHA	BABITA KUMARI PATTANAIAK VS	// 0 //	
294	D-WP(C)/1876/2025	KAMALINI BAGHAR VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
295	D-WP(C)/1877/2025	KAILASH CHANDRA RATH	PRAVAT KUMAR NAYAK	//	

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/1878/2025	PRANA JENA	LAXMI PRASAD DWIVEDY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/1879/2025	BASANTA KISHORE SAHOO	PRAVAT KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/1880/2025	SUDHIR KUMAR PARIDA	SUBASH CHANDRA PUSPALAKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/1881/2025	JAYAKRISHNA KHATUA	PRAVAT KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/1882/2025	BASANTA KUMAR RANA	SUBASH CHANDRA PUSPALAKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/1883/2025	M/S BHAGWATI PROJECTS	SASWAT KUMAR ACHARYA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/1884/2025	BIJAYA KUMAR CHOUDHURY	PRAVAT KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/1885/2025	BISHNU CHARAN PATNAIK	AVIJIT PATNAIK	//	
		VS	VS	0	
		ICICI BANK, DHENKANAL		//	
304	D-WP(C)/1886/2025	KISHORE KUMAR ROUT	SUBASH CHANDRA PRADHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/1888/2025	N.DHANURDHAR PATRO	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/1889/2025	V.MANOJ KUMAR PATRO	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-WP(C)/1891/2025	STATE OF ODISHA BALARAMA PATRO VS	BIJAYA KUMAR BEHERA 1 VS	// // 0	
308	D-WP(C)/1892/2025	STATE OF ODISHA PRAVEEN KUMAR PATRA @ PRAVEEN PATRA VS	BIJAYA KUMAR BEHERA 1 VS	// // 0	
309	D-WP(C)/1893/2025	STATE OF ODISHA K. ISWAR RAO VS	BIJAYA KUMAR BEHERA 1 VS	// // 0	
310	D-WP(C)/1894/2025	STATE OF ODISHA KANANDA PATRO VS	BIJAYA KUMAR BEHERA 1 VS	// // 0	
311	D-WP(C)/1895/2025	STATE OF ODISHA UDAYANATH SAHU VS	BIJAYA KUMAR BEHERA 1 VS	// // 0	
312	D-WP(C)/1896/2025	STATE OF ODISHA KUMUDINI SAHU VS	BIJAYA KUMAR BEHERA 1 VS	// // 0	
313	D-WP(C)/1897/2025	STATE OF ODISHA JAYA KISHORE SAHU VS	BIJAYA KUMAR BEHERA 1 VS	// // 0	
314	D-WP(C)/1898/2025	STATE OF ODISHA BAPINI KUMAR SAHU VS	BIJAYA KUMAR BEHERA 1 VS	// // 0	
315	D-WP(C)/1899/2025	STATE OF ODISHA CHINMAYA NANDA DAS VS	BIJAYA KUMAR BEHERA 1 VS	// // 0	
316	D-WP(C)/1900/2025	STATE OF ODISHA SUBHASHREE PADHY VS	BIJAYA KUMAR BEHERA 1 VS	// // 0	
317	D-WP(C)/1901/2025	STATE OF ODISHA V. MANOJ KUMAR PATRO VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// // 0 //	

ORISSA HIGH COURT**FILING REPORT AS ON :15/01/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/1902/2025	JAGANNATH SAHU VS STATE OF ODISHA	SURENDRA KUMAR DASH VS	// 0 //	
319	D-WP(C)/1903/2025	SADASIBA BEHERA VS STATE OF ODISHA	SATYA SHIVA DASH VS	// 0 //	
320	D-WP(C)/1904/2025	A. LAKSHMAN PATRO VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
321	D-WP(C)/1907/2025	PRADIP KUMAR DASH VS THE AUTHORISED OFFICER, AXIS BANK LTD	NIRANJAN LENKA VS	// 0 //	
322	D-WP(C)/1908/2025	GAYATRI RATH VS STATE OF ODISHA	SATYA SHIVA DASH VS	// 0 //	
323	D-WP(C)/1910/2025	MANORAMA PATNAYAK VS STATE OF ODISHA	SATYA SHIVA DASH VS	// 0 //	
324	D-WP(C)/1911/2025	SUSHAMA DEVI VS STATE OF ODISHA	SATYA SHIVA DASH VS	// 0 //	
325	D-WP(C)/1912/2025	NILAPU KANAKAMA REDDY VS STATE OF ODISHA	SATYA SHIVA DASH VS	// 0 //	
326	D-WP(C)/1913/2025	P.JAYADEV PATRO VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
327	D-WP(C)/1915/2025	D.BASUDEVA PATRO VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
328	D-WP(C)/1916/2025	BABAJI GOUDA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
329	D-WP(C)/1917/2025	SARAT KUMAR BISHI	SAROJ KUMAR MISHRA	//	

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
	WP(C)/1583/2025	VS STATE OF ODISHA	VS	0 //	
330	D-WP(C)/1919/2025	PREMALATA BEHERA VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	// 0 //	
331	D-WP(C)/1922/2025	M/S. ATTAL PLASTICS, HYDERABAD VS STATE OF ODISHA	SUVASHISH PATTANAİK VS	// 0 //	
332	D-WP(C)/1925/2025	PAWAN KUMAR AGARWALA VS STATE OF ODISHA	BIKRAM PRATAP DAS VS	// 0 //	
333	D-WP(C)/1926/2025	KAILASH CHANDRA BEHERA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //	
334	D-WP(C)/1929/2025	MANOJ SINGH VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //	
335	D-WP(C)/1930/2025	P SUNAMA PATRO VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //	
336	D-WP(C)/1932/2025	KAILASH CHANDRA BEHERA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //	
337	D-WP(C)/1933/2025	PNB METLIFE INDIA INSURANCE COMPANY LTD., KANUNGO VS PRAMILA GOND	KANUNGO VS	// 0 //	
338	D-WP(C)/1934/2025	SARAT CHANDRA ROUT VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //	
339	D-WP(C)/1937/2025	BIJAYA KUMAR MOHANTY VS STATE OF ODISHA	DR. SUSANT KUMAR KANUNGO VS	// 0 //	
340	D-WP(C)/1938/2025	PNB METLIFE INDIA INSURANCE COMPANY LTD., KANUNGO VS	KANUNGO VS	// 0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-WP(C)/1939/2025	PRAMILA GOND KAILASH CHANDRA BEHERA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// // 0 //	
342	D-WP(C)/1940/2025	DR.PARTHASARATHI BISWAL VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //	
343	D-WP(C)/1943/2025	HIMANSU SHEKHAR MOHANTY VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// 0 //	
344	D-WP(C)/1946/2025	TEJ NARAYAN PRASAD VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //	
345	D-WP(C)/1949/2025	SUSAMA RAUTARAY VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //	
346	D-WP(C)/1954/2025	DR.SRUTI SHREE MOHANTY VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //	
347	D-WP(C)/1957/2025	PHULA BEWA VS STATE OF ODISHA	SASIBHUSAN JENA VS	// 0 //	
348	D-WP(C)/1958/2025	PRASANTA KUMAR KARADA VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //	
349	D-WP(C)/1959/2025	SARALA DEI VS STATE OF ODISHA	SASIBHUSAN JENA VS	// 0 //	
350	D-WP(C)/1960/2025	ARABINDA BARIK VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //	
351	D-WP(C)/1961/2025	SANTOSH KUMAR MALLIK VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-WP(C)/1962/2025	PRAFULLA KUMAR SAMAL VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //	
353	D-WP(C)/1964/2025	MINATI BALYAR SINGH @ MINATI BALIARSINGH VS STATE OF ODISHA	BIJAYA KUMAR BEHERA VS	// 0 //	
354	D-WP(C)/1965/2025	NAJMA KHANAM VS STATE OF ODISHA	SATYABRATA DASH VS	// 0 //	
355	D-WP(C)/1966/2025	NILAMANI BEHERA VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// 0 //	
356	D-WP(C)/1967/2025	PURUSOTTAM JENA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
357	D-WP(C)/1968/2025	DASARATHI SAHOO VS STATE OF ODISHA	DEBASHIS ROUTRAY VS	// 0 //	
358	D-WP(C)/1969/2025	NABIN KUMAR SAHU VS STATE OF ODISHA	JAGABANDHU SAHU VS	// 0 //	
359	D-WP(C)/1970/2025	M/S ANKITA GRAPHICS PVT LTD., CUTTACK VS COLLECTOR, CUTTACK CUM CHAIRMAN DISTRICT PURCHASE COMMITTEE SAMAGRA SIKSHYA, CUTTACK	PRASANTA KUMAR JENA VS	// 0	
360	D-WP(C)/1971/2025	UMAKANTA NAYAK VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //	
361	D-WP(C)/1973/2025	KALPANA MOHAPATRA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //	
362	D-WP(C)/1974/2025	SATCHIDANANDA BEHERA VS PRINCIPAL SECY TO GOVT, DEPT OF AGRICULTURE AND FARMERS, EMPOWERMENT, BBSR	HEMANTA KUMAR MUND VS	// 0	
363	D-WP(C)/1975/2025	HADUBANDHU NAYAK	MANOJ KUMAR NAYAK	//	

ORISSA HIGH COURT

FILING REPORT AS ON :15/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		UNION OF INDIA		//	
364	D-WP(C)/1976/2025	RASHMIPRAVA JENA	SARAT CHANDRA DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
365	D-WP(C)/1977/2025	BYOMKESHA ROUT	RAMESH KUMAR SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
366	D-WP(C)/1978/2025	GEET BASA	SIDHANT DWIBEDI	//	
		VS	VS	0	
		UCO BANK, KOLKATA		//	
367	D-WP(C)/1981/2025	ALIVA DAS	RAGHUNATH BISWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
368	D-WP(C)/1982/2025	SANJAY KUMAR BEHERA	GYANA RANJAN SETHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
369	D-WP(C)/1984/2025	PRAFULLA KUMAR SAHOO	JYOTIRMAY GUPTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
370	D-WP(C)/1986/2025	NIRANJAN NAYAK	PRAVASH CHANDRA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
371	D-WP(C)/1988/2025	M/S. SUMEET SECURITY SERVICE	KANABALA ROY CHOUDHURY	//	AOR20220001523C202500001
		VS	VS	0	
		THE CHAIRMAN , CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS		//	
372	D-WP(C)/1989/2025	ANUPAMA MALLICK	JYOTIRMAY GUPTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
373	D-WP(C)/1990/2025	SABITRI DAS	SUBRATA MISHRA	//	
		VS	VS	0	
		DIRECTOR, CAPITAL HOSPITAL, BHUBANESWAR		//	
374	D-WP(C)/1993/2025	PRIMARY AGRICULTURE CO-OPEARTIVE SOCIETY BIRKENDHARA	BIBHENDRANATH MISHRA	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-WP(C)/1996/2025	STATE OF ODISHA NALINI BARIK VS	ACHYUTANANDA PATTANAİK VS	// // 0	
376	D-WP(C)/1997/2025	STATE OF ODISHA BANITA SAHU VS	BUDHADEV ROU TRAY VS	// // 0	
377	D-WP(C)/1998/2025	STATE OF ODISHA SWARNALATA SAHOO VS	GOPINATH MISHRA VS	// // 0	
378	D-WP(C)/1999/2025	STATE OF ODISHA YUDHISTHIRA MANGARAJ VS	HRUDANANDA MOHAPATRA VS	// // 0	
379	D-WP(C)/2000/2025	STATE OF ODISHA SUSMITA MOHANTY VS	BIBEKANANDA BHUYAN VS	// // 0	
380	D-WP(C)/2002/2025	STATE OF ODISHA DEEPAK KUMAR PANIGRAHI VS	MANOJA KUMAR KHUNTIA VS	// // 0	
381	D-WP(C)/2003/2025	STATE OF ODISHA NARAYANA PRADHAN VS	DILIP KUMAR SAHU VS	// // 0	
382	D-WP(C)/2007/2025	STATE OF ODISHA SABITRI SAHOO VS	DILIP KUMAR SAHU VS	// // 0	
383	D-WP(C)/2010/2025	STATE OF ODISHA SURJIT NANDY VS	SUKANTA KUMAR DALAI VS	// // 0	AOD20240000306C202500008
384	D-WP(C)/2011/2025	STATE OF ODISHA MAHENDRA KUMAR RAY VS	SUKANTA KUMAR DALAI VS	// // 0	AOD20240000306C202500006
385	D-WP(C)/2012/2025	STATE OF ODISHA BASANTA KUMAR ODDU VS	PRAGYAN NALINI NAYAK VS	// // 0	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-WP(C)/2013/2025	KUSUMA MANJARI SAHOO VS LIFE INSURANCE CORPORATION OF INDIA	BANSHIDHAR BAUG VS GAGAN PRADHAN @ GAGAN MAHAKUD	// 0 //	AOR20220002374C202500006
387	D-WP(C)/2014/2025	GAGAN PRADHAN @ GAGAN MAHAKUD VS STATE OF ODISHA	ASWINI KUMAR KARMI VS DEBENDRA NATH MISRA	// 0 //	
388	D-WP(C)/2015/2025	NAKULA NAIK VS STATE OF ODISHA	DEBENDRA NATH MISRA VS SUKANTA KUMAR MISHRA	// 0 //	
389	D-WP(C)/2016/2025	UMESH KUMAR MAHAKUD VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS ADWITIYA SATPATHY	// 0 //	
390	D-WP(C)/2017/2025	M/S. MEHER AGENCIES, CUTTACK VS STATE OF ODISHA	ADWITIYA SATPATHY VS SREEJIT MOHANTY	// 0 //	
391	D-WP(C)/2018/2025	MURALIDHAR URMAL VS ODISHA INFORMATION COMMISSION, BBSR	SREEJIT MOHANTY VS SUKANTA KUMAR MISHRA	// 0 //	
392	D-WP(C)/2019/2025	BIKASHA KUMAR PRADHAN VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS SUKANTA KUMAR MISHRA	// 0 //	
393	D-WP(C)/2020/2025	RABINDRA PATRA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS SAILAZA NANDAN DAS	// 0 //	
394	D-WP(C)/2022/2025	SUSANTA KUMAR DASH VS SUB DIVISIONAL OFFICER, ELECTRICAL SUB DIVISION, TPNODL, BALESWAR	SAILAZA NANDAN DAS VS BHAGABAN MOHANTY	// 0 //	
395	D-WP(C)/2023/2025	LAXMINARAYAN TRIPATHY VS STATE OF ODISHA	BHAGABAN MOHANTY VS ADHIRAJ MOHANTY	// 0 //	
396	D-WP(C)/2025/2025	M/S.AULIA MIX INDIA PRIVATE LTD., KHURDA VS CHEIF COMMISSIONER OF CT AND GST, ODISHA CUTTACK	ADHIRAJ MOHANTY VS PRASANTA KUMAR JENA	// 0 //	
397	D-WP(C)/2026/2025	GANESH CHANDRA RATH	PRASANTA KUMAR JENA	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		COLLECTOR, BALASORE		//	
398	D-WP(C)/2029/2025	RAMESH CHANDRA DAS	DWARIKA PRASAD MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-WPCRL/1538/2025	PRAKASH BEHERA	SUBASH CHANDRA PUSPALAKA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-ABLAPL/1450/2025	SYAMA SUNDAR SAHOO	DEBASIS MISHRA	BRAMHA BARADA /8 /2025	AOR20230001300C202500006
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-ABLAPL/1451/2025	SOLEMAN MOHAMMAD	OM PRAKASH SARAN	DHENKANAL SADAR /14 /2025	AOR20220000371C202500020
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-ABLAPL/1452/2025	JAGANNATH@GUDU MALIK	SURESH CHANDRA PRADHAN	KENDRAPARA SADAR /472 /2024	AOR20220003509C202500006
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-ABLAPL/1465/2025	PURUSOTTAMA @ PURUSOTTOM SWAIN	KARUNAKAR GAYA	ANGUL TOWN /30 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-ABLAPL/1466/2025	SORNALATA @ SWARNALATA BARIK	KARUNAKAR GAYA	ASTARANGA MARINE PS /31 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-ABLAPL/1468/2025	AJU KHILLA	ARIJEET MISHRA	SUNABEDA /3 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-ABLAPL/1472/2025	KAMALAKANTA NAYAK @ BIKASH	AJIT KUMAR RAUT	BONTH /4 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-ABLAPL/1473/2025	DIBAKAR LENKA	GHANASHYAM DASH	BADACHANA /283 /2024	AOD20240000821C202500001
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-ABLAPL/1474/2025	GOPAL KURUSHAN BHARATI @ GOPAL BHARTI	GHANASHYAM DASH	BADACHANA /283 /2024	AOD20240000821C202500003
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-ABLAPL/1476/2025	STATE OF ODISHA AMULYA KUMAR ROUT@AMULYA ROUT VS	GHANASHYAM DASH VS	// BADACHANA /283 /2024 ()	AOD20240000821C202500004
410	D-ABLAPL/1477/2025	STATE OF ODISHA SULEKHA CHANDRA NAYAK@SULEKHA NAYAK VS	GHANASHYAM DASH VS	// BADACHANA /283 /2024 ()	AOD20240000821C202500002
411	D-ABLAPL/1484/2025	STATE OF ODISHA MADHUSUDAN MALIHK VS	ANAND PRAKASH DAS VS	// MAHILA P.S. BUXIBAZAR /211 /2024 ()	
412	D-ABLAPL/1485/2025	STATE OF ODISHA MADAN CHARAN JENA VS	BIJAYA KUMAR BEHERA 1 VS	// BHADRAK RURAL /5 /2025 ()	
413	D-ABLAPL/1487/2025 ABLAPL/584/2025	STATE OF ODISHA BIJAYA KRUSHNA MANGARAJ VS	PRAVASHA PUJAREE PARIDA VS	// SAHID NAGAR P.S. /100 /2004 ()	
414	D-ABLAPL/1488/2025	STATE OF ODISHA DHANURJAY NAYAK VS	DIPTI RANJAN BHOKTA VS	// SUNABEDA /98 /2023 ()	
415	D-ABLAPL/1489/2025	STATE OF ODISHA ASHOK BHOI @ BABU VS	SANJIT MISHRA VS	// SATYABADI /326 /2024 ()	
416	D-ABLAPL/1490/2025	STATE OF ODISHA SK. NAWAB VS	DIPTI RANJAN BHOKTA VS	// BOIPARIGUDA /94 /2012 ()	
417	D-ABLAPL/1491/2025	STATE OF ODISHA BIBHU GOUDA @ BIBHU PRASAD GOUDA @ PANDABIRAJA PRASANNA DAS VS	VS	// BADAGADA /564 /2024 ()	
418	D-ABLAPL/1492/2025	STATE OF ODISHA DHANI @ DHANARAJ PADHAN VS	IPSIT AUROBINDO ACHARYA VS	// BARGARH RURAL /627 /2024 ()	
419	D-ABLAPL/1493/2025	STATE OF ODISHA BIPINI BIHARI BARIK VS	DEEPAK KU SAHOO VS	// KENDRAPARA /117 /2024 ()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-ABLAPL/1494/2025	BASANTI SETHI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA SADAR /16 /2025 () //	
421	D-ABLAPL/1496/2025	BIJAYA KUMAR BARIK VS STATE OF ODISHA	SANJIT MISHRA VS	PURI SADAR /13 /2025 () //	
422	D-ABLAPL/1499/2025	JADUMANI JENA @ JADUMANI JANA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BANSADA /424 /2024 () //	
423	D-ABLAPL/1501/2025	HARIPADA DAS VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	BALIAPAL /150 /2024 () //	
424	D-ABLAPL/1502/2025	RAMNATH GOUDA VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	K.NUAGAON /251 /2024 () //	
425	D-ABLAPL/1504/2025	SURAJ BEHERA @ BABLU VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	/ /0 () //	
426	D-ABLAPL/1505/2025	BIKRAM MALLA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	TIGIRIA /167 /2024 () //	AOR20220001297C202500011
427	D-ABLAPL/1506/2025	MANMATH MOHAPATRA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PARJANG /11 /2025 () //	
428	D-ABLAPL/1507/2025	SURAJ BEHERA @ BABLU VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	/ /0 () //	
429	D-ABLAPL/1508/2025	BIBEKANANDA SAHOO VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PARJANG /11 /2025 () //	
430	D-ABLAPL/1511/2025	BHABABAN KHORA VS STATE OF ODISHA	SRIKANTA PANDA VS	KORAPUT TOWN /242 /2019 () //	
431	D-ABLAPL/1516/2025	KAILASH MANDILI	JUGALA KISHORE PANDA	MANAMUNDA /350 /2024	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
432	D-ABLAPL/1520/2025	STATE OF ODISHA BHANJA BEHERA	DEBASIS MISHRA	BRAMHA BARADA /8 /2025	AOR20230001300C202500007
		VS	VS	()	
433	D-ABLAPL/1522/2025	STATE OF ODISHA UMAKANTA SUBUDHI	DEBIDUTTA MOHAPATRA	KHURDA SADAR /3 /2025	
		VS	VS	()	
434	D-ABLAPL/1528/2025	STATE OF ODISHA SAJID ALLI	SMRUTI RANJAN ROUT	DARGHA BAZAR /5 /2025	
		VS	VS	()	
435	D-ABLAPL/1533/2025	STATE OF ODISHA SATYABAN @ SATYA NARAYAN MEHER	JUGALA KISHORE PANDA	BAUNISUNI /139 /2019	
		VS	VS	()	
436	D-ABLAPL/1540/2025	STATE OF ODISHA SANKAR SAHU	JUGALA KISHORE PANDA	KANTAMAL /219 /2024	
		VS	VS	()	
437	D-ABLAPL/1541/2025	STATE OF ODISHA RAMESH SWAIN	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
438	D-ABLAPL/1543/2025	STATE OF ODISHA PRAVAS RANJAN PATRA	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
439	D-ABLAPL/1544/2025	STATE OF ODISHA CHINMAY@CHINMAY KUMAR DAS	KULDEEP MOHANTY	RAIBANIA /165 /2024	AOD20240000012C202500007
		VS	VS	()	
440	D-ABLAPL/1545/2025	STATE OF ODISHA SURAJ MAJHI	KHUSBU PANIGRAHI	/ /	AOR20220002787C202500004
		VS	VS	()	
441	D-ABLAPL/1547/2025 ABLAPL/602/2025	STATE OF ODISHA GUPTESWAR SAHU	JNYANANANDA PANDA	LANJIGARH /1 /2025	
		VS	VS	()	
442	D-ABLAPL/1548/2025	STATE OF ODISHA RUDRANARAYAN ROUT	SUJIT SATAPATHY	JAGATSINGPUR /1295 /2024	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
443	D-ABLAPL/1549/2025	STATE OF ODISHA TILAK RANA VS	BIJAY KUMAR BEHERA VS	// SAINTALA /105 /2024 ()	
444	D-ABLAPL/1550/2025	STATE OF ODISHA SK. IRSAD ALI @ BULLET VS	AMULYA RATNA PANDA VS	// SAHADEV KHUNTA /7 /2025 ()	
445	D-ABLAPL/1551/2025	STATE OF ODISHA RAJENDRA MALLIK VS	DEEPAK KU SAHOO VS	// KENDRAPARA SADAR /427 /2024 ()	
446	D-ABLAPL/1552/2025	STATE OF ODISHA BIDHAN KUMAR NAYAK VS	SURYAKANTA DASH VS	// JEYPORE TOWN /6 /2025 ()	
447	D-ABLAPL/1553/2025	STATE OF ODISHA RAMESH CHANDRA MOHANTY VS	ASMIYA RANJAN MAJHI VS	// BALASORE VIGILANCE /48 /2017 ()	
448	D-ABLAPL/1554/2025	STATE OF ODISHA DURGA PRASAD SADANGI VS	KURESH PRASAD DASH VS	// MUDANPUR RAMPUR /166 /2021 ()	AOR20220001390C202500006
449	D-ABLAPL/1556/2025	STATE OF ODISHA JITENDRA NAYAK VS	SUJIT KUMAR SAHU VS	// Tantiapal Marine /162 /2024 ()	
450	D-ABLAPL/1560/2025	STATE OF ODISHA GOKUL MEHER @ GAKULA MEHER VS	SURYAKANTA DWIBEDI VS	// LATHOR /7 /2025 ()	
451	D-ABLAPL/1562/2025	STATE OF ODISHA LILABANTA MALLIK VS	MAHES DAS VS	// BALLIGUDA /243 /2024 ()	
452	D-ABLAPL/1563/2025	STATE OF ODISHA SUSANTA BHOI VS	MAHES DAS VS	// BALLIGUDA /182 /2024 ()	
453	D-ABLAPL/1568/2025	STATE OF ODISHA LILABANTA MALLIK VS STATE OF ODISHA	MAHES DAS VS	// BALLIGUDA /182 /2024 () //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
454	D-ABLAPL/1569/2025	KALANDI SWAIN VS STATE OF ODISHA	SAMBIT BISWAL VS	ABHAYACHANDPUR /283 /2024 () //	
455	D-ABLAPL/1574/2025	SABITA SAHOO VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	FATEGARH /316 /2024 () //	
456	D-ABLAPL/1579/2025	ASISA KUMAR PRADHAN VS STATE OF ODISHA	BIJAYA KUMAR PARIDA 2 VS	// () //	AOD20220001998C202500004
457	D-ABLAPL/1581/2025	TUNA BEHERA VS STATE OF ODISHA	SWAGAT KUMAR SAHU VS	GOLANTHARA (BERHAMPUR) /149 /2022 () //	AOR20220004593C202500002
458	D-ABLAPL/1584/2025	SISIR KU. PANDA @ SISIR KUMAR PANDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	//0 () //	
459	D-ABLAPL/1585/2025	SOUMYA RANJAN JENA @ PAPINI JENA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BALUGAON P.S. /357 /2024 () //	
460	D-ABLAPL/1586/2025	KANAKLATA RANA VS STATE OF ODISHA	DILLIP KUMAR PATTANAYAK VS	DEOGARH /9 /2025 () //	
461	D-ABLAPL/1590/2025	SANTOSH SAHU @ SANTOSH KUMAR SAHU VS STATE OF ODISHA	SURYAKANTA DASH VS	MAHILA P.S. BUXIBAZAR /134 /2022 () //	
462	D-ABLAPL/1596/2025	DEVASHISH PANIGRAHI @ CHANDAN PANIGRAHI VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	BANDOMUNDA /261 /2024 () //	
463	D-ABLAPL/1603/2025	SOUDAMINI GANDA VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	PHULBANI SADAR /211 /2024 () //	
464	D-ABLAPL/1608/2025	SANKARSANA BEHERA @ KALIA VS STATE OF ODISHA	AMARESH DAS VS	TANGI /3 /2025 () //	
465	D-ABLAPL/1610/2025	KALANDI MALLIK	ACHYUTANANDA PATTANAIAK	BARI RAMACHANDRAPUR /598 /2024	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
466	D-ABLAPL/1612/2025	CHIRANJIT PARIDA	DEVAPUTRA DIVYA JEEVAN MISHRA	CHAULIAGANJA /324 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
467	D-ABLAPL/1615/2025	NAGESWAR SETHI	SIBA RANJAN POLAI	GOPALPUR /22 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
468	D-ABLAPL/1620/2025	NILU PATTANAYAK@CHITTA RANJAN PATTANAYAK	ABDAL KUMAR BEHERA	BALASORE TOWN /428 /2024	AOR20220001087C202500005
		VS	VS	()	
		STATE OF ODISHA		//	
469	D-ABLAPL/1622/2025	JEEBANJYOTI DASHMOHAPATRA	DEBASIS PANIGRAHI	SORO /16 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
470	D-ABLAPL/1623/2025	RAHEMAT ALLI KHAN	JYOTIRMAYA SAHOO	BOLAGARH P.S. /282 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
471	D-ABLAPL/1625/2025	NITYANANDA SAHOO	JYOTIRMAYA SAHOO	JANKIA P.S. /243 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
472	D-ABLAPL/1628/2025	TAPU PRASAD NAYAK @ TAPU NAYAK	JYOTIRMAYA SAHOO	KHURDA MODEL /443 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
473	D-ABLAPL/1632/2025	SANTUNU SAHU	SUJIT KUMAR PATNAIK	ASKA /717 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
474	D-ABLAPL/1635/2025	SISIR KU. PANDA @ SISIR KUMAR PANDA	JYOTIRMAYA SAHOO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
475	D-ABLAPL/1636/2025	ANJANAN DEVI @ ANJNA DEVI	DILLIP KUMAR MOHANTY	BHARATPUR PS /333 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
476	D-ABLAPL/1637/2025	SK. ASHAN	JYOTIRMAYA SAHOO	BALUGAON P.S. /14 /2025	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
477	D-ABLAPL/1638/2025	STATE OF ODISHA JULU @ JILU PATRA VS	AKSHAYA KUMAR SAHOO VS	// REAMAL /5 /2025 ()	
478	D-ABLAPL/1639/2025	STATE OF ODISHA SK. NAZIR VS	JYOTIRMAYA SAHOO VS	// BALUGAON P.S. /15 /2025 ()	
479	D-ABLAPL/1640/2025	STATE OF ODISHA DINABANDHU SAMAL VS	BASANTA KUMAR NAYAK VS	// LINGARAJ P.S. /124 /2024 ()	
480	D-ABLAPL/1641/2025	STATE OF ODISHA JAYDEBANANDA DEV GOSWAMI @ BENU GOSWAMI VS	BOURI MOHAN RATH VS	// SORO /36 /2025 ()	
481	D-ABLAPL/1643/2025	STATE OF ODISHA KABU @ KABUNA NAIK VS	UPENDRA NARAYAN SAHOO VS	// PARJANG /268 /2024 ()	
482	D-ABLAPL/1645/2025	STATE OF ODISHA NAMITA LENKA VS	SATYA RANJAN MULIA VS	// JAGATPUR /615 /2024 ()	
483	D-ABLAPL/1646/2025	STATE OF ODISHA PRABHU @ BISHNU PRASAD MOHANTY VS	RABINDRANATH PANDA VS	// BANKI /419 /2024 ()	
484	D-ABLAPL/1648/2025	STATE OF ODISHA SAHIL MOHAMMED VS	AMLAN SHAKTI PAUL VS	// KHURDA SADAR /9 /2025 ()	
485	D-ABLAPL/1652/2025	STATE OF ODISHA ANAPURNA SAHU VS STATE OF ODISHA	AMARESH DAS VS	// UDALA /368 /2024 () //	

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MISC CASES FILED on :15/01/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CONTR/18982/2024 CONTR/24/2024	AMITAV CHANDA MP	DEBASIS TRIPATHY	1/2025
2	D-EXFA/55205/2024 EXFA/1/2025	COLLECTOR AND DISTRICT MAGISTRATE, MP	ANAKUMISHRA, A.S.C	1/2025
3	D-MSA/1836/2025 MSA/1/2025	SAMBIT PATNAIK MP	GOPINATH MISHRA	1/2025
4	D-ADMLS/1/2020 ADMLS/1/2020	COCKETT MARINE OIL DMCC MP	M/S.SUDIPTO PANDA, S.P.SAHOO, A.MAJUMDAR, A.DHOWAN, S.KUN	1/2025
5	D-EXFA/55205/2024 EXFA/1/2025	COLLECTOR AND DISTRICT MAGISTRATE, MP	ANAKUMISHRA, A.S.C	2/2025
6	D-ARBA/52859/2024 ARBA/5/2025	UCO BANK, SAMBALPUR MP	SUBRAT MISRA	3/2025
7	D-RFA/202/2003 RFA/202/2003	SK.FARIDUDDIN MP	M/S.S.P.MISHRA	5/2025
8	D-RFA/202/2003 RFA/202/2003	SK.FARIDUDDIN MP	M/S.S.P.MISHRA	6/2025
9	D-RFA/202/2003 RFA/202/2003	SK.FARIDUDDIN MP	M/S.S.P.MISHRA	7/2025
10	D-CRP/51756/2024 CRP/2/2025	ANUP KUMAR MOHANTY MP	PRABIR KUMAR RAY	8/2025
11	D-RFA/202/2003 RFA/202/2003	SK.FARIDUDDIN MP	M/S.S.P.MISHRA	8/2025
12	D-RFA/202/2003 RFA/202/2003	SK.FARIDUDDIN MP	M/S.S.P.MISHRA	9/2025
13	D-RFA/202/2003 RFA/202/2003	SK.FARIDUDDIN MP	M/S.S.P.MISHRA	10/2025
14	D-RFA/202/2003 RFA/202/2003	SK.FARIDUDDIN MP	M/S.S.P.MISHRA	11/2025
15	D-RFA/202/2003 RFA/202/2003	SK.FARIDUDDIN MP	M/S.S.P.MISHRA	12/2025
16	D-JCRLA/139/2023 JCRLA/139/2023	ABHIBARAN SETH MP	ADV.	12/2025
17	D-RFA/202/2003 RFA/202/2003	SK.FARIDUDDIN MP	M/S.S.P.MISHRA	13/2025
18	D-JCRLA/108/2023 JCRLA/108/2023	BUTU @ AMRUTALAL NAYAK MP	MR. SAROJ KU. ROUTRAY (AMICUS CURIAE)	13/2025
19	D-JCRLA/108/2023 JCRLA/108/2023	BUTU @ AMRUTALAL NAYAK MP	MR. SAROJ KU. ROUTRAY (AMICUS CURIAE)	14/2025
20	D-RFA/202/2003 RFA/202/2003	SK.FARIDUDDIN MP	M/S.S.P.MISHRA	14/2025
21	D-LAA/35/2021 LAA/35/2021	SOUTH EASTERN RAILWAY MP	MR.DIPTI RANJAN BHOKTA (CGC)	15/2025
22	D-RFA/202/2003 RFA/202/2003	SK.FARIDUDDIN MP	M/S.S.P.MISHRA	15/2025
23	D-JCRLA/120/2023 JCRLA/120/2023	DHOBENDRA PRADHAN MP	M/S.SAROJ KUMAR ROUTRAY, A.K.PRUSTY, S.SATAPATHY	15/2025
24	D-RFA/202/2003 RFA/202/2003	SK.FARIDUDDIN MP	M/S.S.P.MISHRA	16/2025
25	D-LAA/35/2021 LAA/35/2021	SOUTH EASTERN RAILWAY MP	MR.DIPTI RANJAN BHOKTA (CGC)	16/2025
26	D-TRP(C)/1808/2025	POOJA RAJDEV	RAMESH AGARWAL	

58	D-FAO/1935/2025 FAO/ /	DIVISIONAL MANAGER, M/S ICICI LOMBARD GENERAL INSURANCE CO. LTD., KHURDA MP		37/2025
59	D-CRLREV/39221/2024 CRLREV/23/2025	ASHOK KUMAR PRADHAN MP	PABITRA KUMAR NAYAK	37/2025
60	D-FAO/2005/2025 FAO/ /	RAJENDRA KUMAR SAHU MP	SANJEEV UDGATA	38/2025
61	D-CRLREV/37821/2024 CRLREV/24/2025	BISWANATH SAHOO MP	LAXMIDHAR DASH	38/2025
62	D-CRLREV/37821/2024 CRLREV/24/2025	BISWANATH SAHOO MP	LAXMIDHAR DASH	39/2025
63	D-CRLREV/37054/2024 CRLREV/752/2024	ASHOK KUMAR PANDA MP	SARATHI JYOTI MOHANTY	40/2025
64	D-BLAPL/32690/2024 BLAPL/11091/2024	B.K. BISHESWAR SADANGI @AKASH MP		54/2025
65	D-BLAPL/11580/2021 BLAPL/11580/2021	KRUSHNA CHANDRA NAYAK MP	PRADEEP KUMAR MOHAPATRA	55/2025
66	D-BLAPL/37131/2024 BLAPL/12473/2024	SIBARAM GOUDA MP		56/2025
67	D-BLAPL/38666/2024 BLAPL/200/2025	RAZA @ FAIZ REHMAN MP	BISWORANJAN SWAIN	57/2025
68	D-BLAPL/16496/2024 BLAPL/6042/2024	GANESH NAYAK MP		58/2025
69	D-CMP/1787/2025 CMP/70/2025	SOUBHAGYA PRADHAN @ SOUBHAGYA KUMAR PRADHAN MP		75/2025
70	D-RSA/163/2015 RSA/163/2015	NARENDRA KU.SAHOO MP	SUDHIR KUMAR PATRA	76/2025
71	D-CMP/1787/2025 CMP/70/2025	SOUBHAGYA PRADHAN @ SOUBHAGYA KUMAR PRADHAN MP		76/2025
72	D-RSA/1869/2025 RSA/ /	SANATAN@TIMA KISAN MP	UPENDRA KUMAR SAMAL	77/2025
73	D-CMP/52300/2024 CMP/54/2025	SOUBHAGYA SAHOO MP	BIBEKANANDA BAISAKH	77/2025
74	D-CMP/44059/2024 CMP/1206/2024	SATCHIDANANDA DALAL MP	AMIT PRASAD BOSE	78/2025
75	D-RSA/50726/2024 RSA/ /	NABA KISHORE RATH MP	HRUDANANDA MOHAPATRA	78/2025
76	D-CMP/2008/2025 CMP/ /	PRAKASH CHANDRA JENA MP	HRUDANANDA MOHAPATRA	79/2025
77	D-RSA/17211/2024 RSA/98/2024	SANATAN DASH MP	MANAS RANJAN DASH	79/2025
78	D-RSA/1952/2025 RSA/ /	SIMANCHAL SAMANTARA MP	MANOJ KUMAR MOHANTY	80/2025
79	D-RSA/1972/2025 RSA/ /	DINESH KUMAR PATEL MP	DAYANANDA MOHAPATRA	81/2025
80	D-RSA/193/2003 RSA/193/2003	SHYAM S. DAS MP	M/S. S.MISHRA, AMIYA KUMAR MISHRA	82/2025
81	D-RSA/193/2003 RSA/193/2003	SHYAM S. DAS MP	M/S. S.MISHRA	83/2025
82	D-RSA/193/2003 RSA/193/2003	SHYAM S. DAS MP	M/S. S.MISHRA	84/2025
83	D-RSA/193/2003 RSA/193/2003	SHYAM S. DAS MP	M/S. S.MISHRA	85/2025
84	D-RSA/193/2003 RSA/193/2003	SHYAM S. DAS MP	M/S. S.MISHRA	86/2025
85	D-RSA/193/2003 RSA/193/2003	SHYAM S. DAS MP	M/S. S.MISHRA	87/2025
86	D-RSA/51408/2024 RSA/30/2025	JITENDRA KUMAR SATPATHY @ BABULI SAHOO MP	SATYAKRISHNA MISHRA	88/2025
87	D-ABLAPL/32266/2024 ABLAPL/12510/2024	DHANANJAYA MISHRA MP		124/2025
88	D-ABLAPL/25014/2024 ABLAPL/9532/2024	BIJAYALAXMI DASH MP		125/2025
89	D-ABLAPL/11519/2024	PRASANTA KUMAR SAMAL		

	ABLAPL/4345/2024	MP		126/2025
90	D-ABLAPL/12576/2023	GIDA @ SOUMYARANJAN OJHA		
	ABLAPL/12576/2023	MP		127/2025
91	D-ABLAPL/18562/2024	GITANJALI MISHRA		
	ABLAPL/6899/2024	MP		128/2025
92	D-ABLAPL/30342/2024	NEHA SINGH		
	ABLAPL/11266/2024	MP		129/2025
93	D-ABLAPL/736/2024	JEEBAN KRUSHNA BEHERA @ JIBAN		
	ABLAPL/319/2024	MP		130/2025
94	D-ABLAPL/786/2024	JEEBAN KRUSHNA BEHERA		
	ABLAPL/193/2024	MP		131/2025
95	D-ABLAPL/30558/2024	PAPUNA BISWAL		
	ABLAPL/11299/2024	MP		132/2025
96	D-ABLAPL/39464/2024	RIYAJATTA ALI KHAN	BHARAT JALLI	
	ABLAPL/140/2025	MP		133/2025
97	D-ABLAPL/33052/2024	TARINI KUMAR PATNAIK@ALOK PATNAIK		
	ABLAPL/12569/2024	MP		134/2025
98	D-ABLAPL/33223/2024	SAPAN KUMAR PANDA		
	ABLAPL/12531/2024	MP		135/2025
99	D-ABLAPL/35650/2024	SAYED MOHAMMAD AFROZ		
	ABLAPL/14363/2024	MP		136/2025
100	D-ABLAPL/33952/2024	BACHAN NAYAK		
	ABLAPL/12834/2024	MP		137/2025
101	D-ABLAPL/38174/2024	BILI KHAN @ SAFIK KHAN	ANWAR HUSSEN	
	ABLAPL/14769/2024	MP		138/2025
102	D-ABLAPL/14620/2024	PRABHAT KUMAR BEHERA @ PRABHAT BEHERA		
	ABLAPL/5275/2024	MP		139/2025
103	D-ABLAPL/33639/2024	SUSHANTA @ SUSHANTA KUMAR JENA	PRABIR KUMAR RAY	
	ABLAPL/13706/2024	MP		140/2025
104	D-CRLA/997/2023	ARUN KUMAR BARIK	SARADA PRASAD DASH	
	CRLA/997/2023	MP		194/2025
105	D-CRLA/21196/2024	MITHUN JENA	DEVASHIS PANDA	
	CRLA/722/2024	MP		195/2025
106	D-CRLA/1215/2022	RAJ KUMAR	PRADEEP KUMAR PARIDA	
	CRLA/1215/2022	MP		196/2025
107	D-CRLA/38943/2024	RAMA CHANDRA SETHY	ARIJEET MISHRA	
	CRLA/1355/2024	MP		197/2025
108	D-CRLA/1475/2025	GOBINDA JENA	DIBYARANJAN BEHERA	
	CRLA/ /	MP		198/2025
109	D-CRLMC/1035/2025	BATAKRUSHNA DEHURY	PRASANNA KUMAR MISHRA	
	CRLMC/163/2025	MP		199/2025
110	D-CRLA/1475/2025	GOBINDA JENA	DIBYARANJAN BEHERA	
	CRLA/ /	MP		199/2025
111	D-CRLMC/3928/2022	PANKAJ BAGH		
	CRLMC/3928/2022	MP		200/2025
112	D-CRLA/1475/2025	GOBINDA JENA	DIBYARANJAN BEHERA	
	CRLA/ /	MP		200/2025
113	D-CRLMC/38400/2024	SHEIKH MAIRAJUL HAQUE	AFRAAZ SUHAIL	
	CRLMC/30/2025	MP		201/2025
114	D-CRLA/1486/2025	SAROJ MOHARANA	DIBYENDU CHAKRABARTY	
	CRLA/ /	MP		201/2025
115	D-CRLMC/649/2025	DR. SRIKANTA KUMAR PATRO	SAMVIT MOHANTY	
	CRLMC/ /	MP		202/2025
116	D-CRLA/1486/2025	SAROJ MOHARANA	DIBYENDU CHAKRABARTY	
	CRLA/ /	MP		202/2025
117	D-CRLA/1486/2025	SAROJ MOHARANA	DIBYENDU CHAKRABARTY	
	CRLA/ /	MP		203/2025
118	D-CRLMC/1500/2025	BAJRANGLAL AGARWALLA	SOUMYA MISHRA	
	CRLMC/ /	MP		203/2025
119	D-CRLMC/1513/2025	BIRANCHI NARAYAN MIRDHA	SATYAJIT MOHAPATRA	
	CRLMC/ /	MP		204/2025
120	D-CRLA/1495/2025	JOGENDRA BEHERA	SANGRAM KESHARI ROUT	
	CRLA/ /	MP		204/2025

121	D-CRLMC/419/2025 CRLMC/107/2025	RAMESWAR SINGH@RAMESWAR PRASAD MP	ABINSHU	205/2025
122	D-CRLA/1495/2025 CRLA/ /	JOGENDRA BEHERA MP	SANGRAM KESHARI ROUT	205/2025
123	D-CRLMC/1532/2025 CRLMC/ /	RAVI KUMAR MP	HARIPAD MOHANTY	206/2025
124	D-CRLA/27072/2024 CRLA/920/2024	PRASANTA KAMELA MP	RABINDRA NATH PANDA	206/2025
125	D-CRLA/26242/2024 CRLA/972/2024	SUBHRANSU SEKHAR NAYAK MP	ADITI HOTA	207/2025
126	D-CRLMC/1535/2025 CRLMC/ /	MAHESH JALA@JHA MP	JUGALA KISHORE PANDA	207/2025
127	D-CRLMC/1539/2025 CRLMC/ /	RABINDRA @ RABINDRA NATH SENAPATI MP	SAMARENDRA MOHANTY	208/2025
128	D-CRLA/1578/2025 CRLA/ /	NARESH SABAR MP	BASANTA KUMAR DAS	208/2025
129	D-CRLMC/1539/2025 CRLMC/ /	RABINDRA @ RABINDRA NATH SENAPATI MP	SAMARENDRA MOHANTY	209/2025
130	D-CRLA/1578/2025 CRLA/ /	NARESH SABAR MP	BASANTA KUMAR DAS	209/2025
131	D-CRLMC/37857/2024 CRLMC/4810/2024	JUBATI KANHAR MP		210/2025
132	D-MACA/546/2025 MACA/ /	D.M.,NATIONAL INSURANCE CO.LTD.,CUTTACK MP	PRASANTA KUMAR MAHALI	210/2025
133	D-CRLA/453/2021 CRLA/453/2021	GOPAL DAS@BHOI MP	HIMANSHU BHUSAN DASH	210/2025
134	D-MACA/475/2020 MACA/475/2020	PUSPANJALI SAMAL MP		211/2025
135	D-CRLA/29302/2024 CRLA/958/2024	SRIKANTA KUMAR MAHUNTA MP	HEMANT KUMAR MUND	211/2025
136	D-CRLMC/1561/2025 CRLMC/ /	DEBASIS SAHOO MP	ASHOK KUMAR SARANGI	211/2025
137	D-MACA/1834/2025 MACA/ /	NATIONAL INSURANCE CO.LTD.,KORAPUT MP	SUBBRAT SATPATHY	212/2025
138	D-CRLMC/38328/2024 CRLMC/4871/2024	KURIKANA DILESHU @ K.DILESH MP	PRASANTA KUMAR PANDA	212/2025
139	D-CRLA/639/2016 CRLA/639/2016	PRASANTA DANDASENA MP	M/S.RABI NARAYAN BEHERA, MR.JULU KHANSAMA	212/2025
140	D-CRLMC/38283/2024 CRLMC/4885/2024	KURIKANA CHENAYA @ K.CHENAYYA MP	SUSANTA KUMAR JETHY	213/2025
141	D-MACA/1834/2025 MACA/ /	NATIONAL INSURANCE CO.LTD.,KORAPUT MP	SUBBRAT SATPATHY	213/2025
142	D-MACA/1834/2025 MACA/ /	NATIONAL INSURANCE CO.LTD.,KORAPUT MP	SUBBRAT SATPATHY	214/2025
143	D-CRLMC/1583/2025 CRLMC/ /	MOUSUMI SETHY MP	BIJAYA KUMAR PARIDA 2	214/2025
144	D-CRLMC/1607/2025 CRLMC/ /	MANORANJAN JENA MP	SANTOSH KUMAR DASH	215/2025
145	D-MACA/1834/2025 MACA/ /	NATIONAL INSURANCE CO.LTD.,KORAPUT MP	SUBBRAT SATPATHY	215/2025
146	D-CRLMC/1611/2025 CRLMC/ /	DEBADUTTA MOHAPATRA MP	SASWAT KUMAR ACHARYA	216/2025
147	D-MACA/1840/2025 MACA/ /	MANAGER, T.P HUB, M/S. ORIENTAL INSURANCE CO.LTD., ANAPUR MP	PRASANTA KUMAR MAHALI	216/2025
148	D-MACA/1840/2025 MACA/ /	MANAGER, T.P HUB, M/S. ORIENTAL INSURANCE CO.LTD., ANAPUR MP	PRASANTA KUMAR MAHALI	217/2025
149	D-CRLMC/1613/2025 CRLMC/ /	GAYATRI MOHAPATRA MP	SASWAT KUMAR ACHARYA	217/2025
150	D-MACA/1887/2025 MACA/ /	D.M., ORIENTAL INSURANCE CO.LTD., ANAPUR MP	PRASANTA KUMAR MAHALI	218/2025
151	D-CRLMC/1619/2025 CRLMC/ /	DOLAMANI MEHER MP	AMIT PRASAD BOSE	218/2025
152	D-CRLMC/1630/2025	SANJAY NAIK	JAYDEEP PAL	

	CRLMC/ /	MP		219/2025
153	D-MACA/1887/2025 MACA/ /	D.M., ORIENTAL INSURANCE CO.LTD., ANPRASANTA KUMAR MAHALI MP		219/2025
154	D-MACA/910/2019 MACA/910/2019	RELIANCE G.I.CO. LTD., MP		220/2025
155	D-MACA/1906/2025 MACA/ /	CHOLA MANDALAM GENERAL INSURANCE CO.LTD., KKHORDA MP		221/2025
156	D-MACA/752/2016 MACA/752/2016	NATIONAL INSURANCE CO.LTD. MP		222/2025
157	D-MACA/52980/2024 MACA/ /	SHRIRAM GENERAL INSURANCE CO.LTD., BHBSRI ALI KHAN MP		223/2025
158	D-MACA/1944/2025 MACA/ /	DIVISIONAL MANAGER, HDFC ERGO GENERAL INSURANCE CO.LTD., CUTTACK MP		224/2025
159	D-MACA/1944/2025 MACA/ /	DIVISIONAL MANAGER, HDFC ERGO GENERAL INSURANCE CO.LTD., CUTTACK MP		225/2025
160	D-MACA/1963/2025 MACA/ /	MANAGER, CLAIM-(LEGAL) IFFCO-TOKIO GENERAL INSURANCE CO.LTD., KHURDA MP		226/2025
161	D-MACA/34847/2024 MACA/859/2024	THE DIVISIONAL MANAGER M/S ORIENTAL PRINSASRANCHU COMPANY LIMITED. MP		227/2025
162	D-MACA/48657/2024 MACA/1170/2024	DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE COMPANY LTD., ANGUL MP		228/2025
163	D-MACA/1909/2025 MACA/ /	MANAGER LEGAL, SBI GENERAL INSURANCE CO.LTD., BHUBANESWAR MP		229/2025
164	D-MACA/51416/2024 MACA/69/2025	ORIENTAL INSURANCE COMPANY LIMITED, SAMBALPUR MP		230/2025
165	D-MACA/54819/2024 MACA/70/2025	SARAT BEHERA SATYABHUSAN DAS MP		231/2025
166	D-MACA/54819/2024 MACA/70/2025	SARAT BEHERA SATYABHUSAN DAS MP		232/2025
167	D-WA/1795/2025 WA/ /	ORISSA BRIDGE AND CONSTRUCTION CORPORATION, KHURDA MP		423/2025
168	D-WA/1795/2025 WA/ /	ORISSA BRIDGE AND CONSTRUCTION CORPORATION, KHURDA MP		424/2025
169	D-WA/1772/2025 WA/ /	STATE OF ODISHA AISHWARYA DASH,A.S.C MP		425/2025
170	D-WA/1772/2025 WA/ /	STATE OF ODISHA AISHWARYA DASH,A.S.C MP		426/2025
171	D-WA/1772/2025 WA/ /	STATE OF ODISHA AISHWARYA DASH,A.S.C MP		427/2025
172	D-WA/1773/2025 WA/ /	STATE OF ODISHA JATESWAR NAYAK,A.G.A MP		428/2025
173	D-WA/1773/2025 WA/ /	STATE OF ODISHA JATESWAR NAYAK,A.G.A MP		429/2025
174	D-WA/1773/2025 WA/ /	STATE OF ODISHA JATESWAR NAYAK,A.G.A MP		430/2025
175	D-WA/1823/2025 WA/105/2025	ODISHA GRAMYA BANK, BBSR SATYABRATA MOHANTY MP		431/2025
176	D-WA/1823/2025 WA/105/2025	ODISHA GRAMYA BANK, BBSR SATYABRATA MOHANTY MP		432/2025
177	D-WA/1774/2025 WA/ /	STATE OF ODISHA AUROVINDA MOHANTY,A.S.C MP		433/2025
178	D-WA/1774/2025 WA/ /	STATE OF ODISHA AUROVINDA MOHANTY,A.S.C MP		434/2025
179	D-WA/1774/2025 WA/ /	STATE OF ODISHA AUROVINDA MOHANTY,A.S.C MP		435/2025
180	D-WA/1776/2025 WA/ /	STATE OF ODISHA JAYANTA KUMAR BAL,A.G.A MP		436/2025
181	D-WA/1776/2025 WA/ /	STATE OF ODISHA JAYANTA KUMAR BAL,A.G.A MP		437/2025
182	D-WA/1778/2025 WA/ /	STATE OF ODISHA BIMBISAR DASH,A.G.A MP		438/2025
183	D-WA/1778/2025 WA/ /	STATE OF ODISHA BIMBISAR DASH,A.G.A MP		439/2025

184	D-WA/1779/2025 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.G.A	440/2025
185	D-WA/1779/2025 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.G.A	441/2025
186	D-WA/1779/2025 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.G.A	442/2025
187	D-WA/1781/2025 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	443/2025
188	D-WA/1781/2025 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	444/2025
189	D-WA/1781/2025 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	445/2025
190	D-WA/1783/2025 WA/ /	STATE OF ODISHA MP	BIMBISAR DASH,A.G.A	446/2025
191	D-WA/1783/2025 WA/ /	STATE OF ODISHA MP	BIMBISAR DASH,A.G.A	447/2025
192	D-WA/1914/2025 WA/ /	KEDAR NATH SWAIN MP	MANORANJAN MISHRA	448/2025
193	D-WA/1785/2025 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	449/2025
194	D-WA/1785/2025 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	450/2025
195	D-WA/1785/2025 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	451/2025
196	D-WA/1905/2025 WA/ /	KHEMRAJ DEWANGAN MP	BISWABIHARI MOHANTY	452/2025
197	D-WA/1905/2025 WA/ /	KHEMRAJ DEWANGAN MP	BISWABIHARI MOHANTY	453/2025
198	D-WA/1775/2025 WA/ /	STATE OF ODISHA MP	SANJIB KUMAR SWAIN, A.G.A.	454/2025
199	D-WA/1775/2025 WA/ /	STATE OF ODISHA MP	SANJIB KUMAR SWAIN, A.G.A.	455/2025
200	D-WA/2004/2025 WA/ /	KAMADEV ROUT MP	SUDHANSU SEKHAR JENA	456/2025
201	D-WA/2004/2025 WA/ /	KAMADEV ROUT MP	SUDHANSU SEKHAR JENA	457/2025
202	D-WA/2009/2025 WA/ /	DAYA SANKAR RAM MP	BIBEKANANDA NAYAK	458/2025
203	D-WA/1777/2025 WA/ /	STATE OF ODISHA MP	JATESWAR NAYAK, A.G.A.	459/2025
204	D-WA/1777/2025 WA/ /	STATE OF ODISHA MP	JATESWAR NAYAK, A.G.A.	460/2025
205	D-WA/1777/2025 WA/ /	STATE OF ODISHA MP	JATESWAR NAYAK, A.G.A.	461/2025
206	D-WA/1784/2025 WA/ /	STATE OF ODISHA MP	SANJIB KUMAR SWAIN, A.G.A.	462/2025
207	D-WA/1784/2025 WA/ /	STATE OF ODISHA MP	SANJIB KUMAR SWAIN, A.G.A.	463/2025
208	D-WA/1784/2025 WA/ /	STATE OF ODISHA MP	SANJIB KUMAR SWAIN, A.G.A.	464/2025
209	D-WP(C)/1791/2025 WP(C)/ /	LAL CHAND @ LALU CHOUDHURY MP	AJAYA KUMAR NANDA	845/2025
210	D-WP(C)/1790/2025 WP(C)/ /	LAL CHAND @ LALU CHOUDHURY MP	AJAYA KUMAR NANDA	846/2025
211	D-WP(C)/1792/2025 WP(C)/1546/2025	BIJAYA KUMAR BISWAL MP	DURGESH NARAYAN RATH	847/2025
212	D-WP(C)/1794/2025 WP(C)/1587/2025	RAJKISHORE JENA MP	SUSHANTA KUMAR MISHRA	848/2025
213	D-WP(C)/1796/2025 WP(C)/1548/2025	LEENA KERKETTA MP	LAXMIKANTA MOHANTY	849/2025
214	D-WP(C)/1797/2025 WP(C)/ /	SHANTIBALA CHAUDHURY MP	ANJAN KUMAR BISWAL	850/2025
215	D-WP(C)/14406/2014	AMAR KU.MUKHARJEE	M/S.PRASANTA KU.NANDA	

	WP(C)/14406/2014	MP		851/2025
216	D-WP(C)/26865/2013	PRAVAKAR ROUT	M/S.S.D.DAS	
	WP(C)/26865/2013	MP		852/2025
217	D-WP(C)/1805/2025	SAMBHUPANI DIGAL	ANIMA KUMARI DEI	
	WP(C)/1574/2025	MP		853/2025
218	D-WP(C)/1806/2025	SWAGATIKA MALIK	ANUP KUMAR PATTNAIK	
	WP(C)/ /	MP		854/2025
219	D-WP(C)/1807/2025	SARADA DORA	AMITAV TRIPATHY	
	WP(C)/ /	MP		855/2025
220	D-WP(C)/51312/2024	MALATI SAHOO	AKSHAYA KUMAR PANDEY	
	WP(C)/31313/2024	MP		856/2025
221	D-WP(C)/1811/2025	KABITA SWAIN	AMIT PRASAD BOSE	
	WP(C)/1547/2025	MP		857/2025
222	D-WP(C)/1815/2025	PRASANTA KUMAR BISWAL	PRASANNA KUMAR MISHRA	
	WP(C)/ /	MP		858/2025
223	D-WP(C)/52067/2024	RASMITA SWAIN	SAIBRATA RATH	
	WP(C)/31708/2024	MP		859/2025
224	D-WP(C)/1818/2025	DEBABRATA SAHOO	DURGESH NARAYAN RATH	
	WP(C)/1612/2025	MP		860/2025
225	D-WP(C)/1820/2025	DR.VARSA PUROHIT	DURGESH NARAYAN RATH	
	WP(C)/1616/2025	MP		861/2025
226	D-WP(C)/1821/2025	DR.SUDHANSU SEKHAR DAS	DURGESH NARAYAN RATH	
	WP(C)/1615/2025	MP		862/2025
227	D-WP(C)/1822/2025	PRADOSH KUMAR SAHU	ALOK KUMAR MOHAPATRA	
	WP(C)/ /	MP		863/2025
228	D-WP(C)/1825/2025	DR.DIPIKA DASH	DURGESH NARAYAN RATH	
	WP(C)/1617/2025	MP		864/2025
229	D-WP(C)/1827/2025	ADISH KUMAR SAHU	ALOK KUMAR MOHAPATRA	
	WP(C)/ /	MP		865/2025
230	D-WP(C)/1829/2025	PRADEEP KUMAR SAHU	ALOK KUMAR MOHAPATRA	
	WP(C)/ /	MP		866/2025
231	D-WP(C)/1830/2025	DR. BIJAYALAXMI BISWAL	DURGESH NARAYAN RATH	
	WP(C)/1613/2025	MP		867/2025
232	D-WP(C)/1832/2025	BIJAYA KUMAR MAHAPATRA	GOPINATH PANDA	
	WP(C)/ /	MP		868/2025
233	D-WP(C)/55039/2024	MUKTI TIRKEY	SANKARACHARYA CHOUDHURY	
	WP(C)/1303/2025	MP		869/2025
234	D-WP(C)/1835/2025	SUDAM SAHU	KRISHNA CHANDRA SAHU	
	WP(C)/ /	MP		870/2025
235	D-WP(C)/53035/2024	SUPERINTENDING ENGINEER, BETNOTI	SANAK MISHRA, S. CRIPADA	
	WP(C)/1424/2025	MP		871/2025
236	D-WP(C)/1833/2025	DR. SUSHRI SANGITA NANDA	DURGESH NARAYAN RATH	
	WP(C)/1618/2025	MP		872/2025
237	D-WP(C)/1838/2025	SHANTILATA PATTANAİK	KABIRAJ PRADHAN	
	WP(C)/ /	MP		873/2025
238	D-WP(C)/53036/2024	SUPERINTENDING ENGINEER, BETNOTI	SANAK MISHRA, S. CRIPADA	
	WP(C)/1427/2025	MP		874/2025
239	D-WP(C)/1839/2025	NIRANJAN NAYAK	KRISHNA CHANDRA SAHU	
	WP(C)/ /	MP		875/2025
240	D-WP(C)/1843/2025	M/S. SUMINTER INDIA ORAGANIC PRIVATE LIMITED, MAHARASHTRA	TEHWAR, MOHANT	
	WP(C)/ /	MP		876/2025
241	D-WP(C)/1842/2025	DR.PRADEEP KUMAR BRAHMA	SATYA RANJAN PATI	
	WP(C)/ /	MP		877/2025
242	D-WP(C)/1852/2025	DR.SUBIGYAN GADTIA	KUNAL KUMAR SWAIN	
	WP(C)/ /	MP		878/2025
243	D-WP(C)/1859/2025	M/S.JSW ENERGY (UTKAL) LTD, JHRASHUKUDA	PRASANNA SARANGI	
	WP(C)/ /	MP		879/2025
244	D-WP(C)/1860/2025	M/S WOMENS DEGREE COLLEGE, KAMAKSHI, BILASIPUR	SOMANATH, MISHRA	
	WP(C)/ /	MP		880/2025
245	D-WP(C)/1865/2025	M/S. OSWAL GREENTECH LIMITED, NEW DELHI	PRASANNA SARANGI	
	WP(C)/ /	MP		881/2025
246	D-WP(C)/53200/2024	CHUMKI GOUDA	RANJIT SAMAL	
	WP(C)/32460/2024	MP		882/2025

247	D-WP(C)/1758/2025 WP(C)/ /	RABI BEHERA MP	SUDHASHREE PASAYAT	883/2025
248	D-WP(C)/55088/2024 WP(C)/33267/2024	CHARAMPA PACS (PRIMARY AGRICULTURE CO-OPERATIVE SOCIETY), BHADRAK MP		884/2025
249	D-WP(C)/53876/2024 WP(C)/1403/2025	PASCHIMA ODISHA BIDYUT AMALA SANGHAN, KAMARUPATI MP		885/2025
250	D-WP(C)/54638/2024 WP(C)/1454/2025	BRUNDABAN BISOI MP	ADHIRAJ MOHANTY	886/2025
251	D-WP(C)/1880/2025 WP(C)/ /	SUDHIR KUMAR PARIDA MP	SUBASH CHANDRA PUSPALAKA	887/2025
252	D-WP(C)/27202/2020 WP(C)/27202/2020	HINDALCO INDUSTRIES LIMITED MP	KOUSIK ANANDA GURU	888/2025
253	D-WP(C)/1882/2025 WP(C)/ /	BASANTA KUMAR RANA MP	SUBASH CHANDRA PUSPALAKA	889/2025
254	D-WP(C)/1883/2025 WP(C)/ /	M/S BHAGWATI PROJECTS MP	SASWAT KUMAR ACHARYA	890/2025
255	D-WP(C)/2032/2021 WP(C)/2032/2021	BHARATI SETHI MP	NIRANJAN LENKA	891/2025
256	D-WP(C)/1907/2025 WP(C)/ /	PRADIP KUMAR DASH MP	NIRANJAN LENKA	892/2025
257	D-WP(C)/53415/2024 WP(C)/32948/2024	SAYANTAN PANDA MP		893/2025
258	D-WP(C)/53415/2024 WP(C)/32948/2024	SAYANTAN PANDA MP		894/2025
259	D-WP(C)/45019/2024 WP(C)/28032/2024	NRUSINGH CHARAN BARIK MP	CHANDRAKANTA PRADHAN	895/2025
260	D-WP(C)/45019/2024 WP(C)/28032/2024	NRUSINGH CHARAN BARIK MP	CHANDRAKANTA PRADHAN	896/2025
261	D-WP(C)/1919/2025 WP(C)/ /	PREMALATA BEHERA MP	SUSANTA KUMAR MISHRA	897/2025
262	D-WP(C)/1922/2025 WP(C)/ /	M/S. ATTAL PLASTICS, HYDERABAD MP	SUVASHISH PATTANAIK	898/2025
263	D-WP(C)/46060/2024 WP(C)/27131/2024	SANTOSH KUMAR SAMANTARA MP	SUKANTA KUMAR DALAI	899/2025
264	D-WP(C)/46060/2024 WP(C)/27131/2024	SANTOSH KUMAR SAMANTARA MP	SUKANTA KUMAR DALAI	900/2025
265	D-WP(C)/1929/2025 WP(C)/ /	MANOJ SINGH MP	PRASANTA KUMAR SATAPATHY	901/2025
266	D-WP(C)/23420/2023 WP(C)/23420/2023	HARISH CHANDRA JENA MP	SHUBHENDU KUMAR PARIDA	902/2025
267	D-WP(C)/28061/2024 WP(C)/16939/2024	BIPIN KUMAR SAHOO MP		903/2025
268	D-WP(C)/1018/2025 WP(C)/ /	BALIPUT SERVICE COOPERATIVE SOCIETY, CHHARRAN MOHANTY MP		904/2025
269	D-WP(C)/1949/2025 WP(C)/ /	SUSAMA RAUTARAY MP	PRASANTA KUMAR NANDA	905/2025
270	D-WP(C)/1959/2025 WP(C)/ /	SARALA DEI MP	SASIBHUSAN JENA	906/2025
271	D-WP(C)/1964/2025 WP(C)/ /	MINATI BALYAR SINGH @ MINATI BALIAR SINGH, KUMAR BEHERA MP		907/2025
272	D-WP(C)/1966/2025 WP(C)/ /	NILAMANI BEHERA MP	UMA CHARAN MISHRA	908/2025
273	D-WP(C)/28131/2024 WP(C)/15934/2024	MANAS KUMAR BARIK MP	UPENDRA KUMAR SAMAL	909/2025
274	D-WP(C)/48346/2024 WP(C)/29894/2024	MADHUSMITA MALLICK MP		910/2025
275	D-WP(C)/49054/2024 WP(C)/29941/2024	JHARANA CHAKRA MP		911/2025
276	D-WP(C)/48384/2024 WP(C)/29871/2024	ANITA PATRA MP		912/2025
277	D-WP(C)/48380/2024 WP(C)/29909/2024	RASHMILATA PATRA MP		913/2025
278	D-WP(C)/48361/2024	KALPANA JENA		

	WP(C)/29903/2024	MP		914/2025
279	D-WP(C)/48513/2024	JALLIMANI SETHI		
	WP(C)/30115/2024	MP		915/2025
280	D-WP(C)/1978/2025	GEET BASA	SIDHANT DWIBEDI	
	WP(C)/ /	MP		916/2025
281	D-WP(C)/48507/2024	PANKAJINI NAIK		
	WP(C)/29916/2024	MP		917/2025
282	D-WP(C)/1389/2025	CHINMAYI PAL	DR. SUJATA DASH	
	WP(C)/ /	MP		918/2025
283	D-WP(C)/6439/2015	SHIVRAM DEHURY	M/S.ULLASH CH.MOHANTY	
	WP(C)/6439/2015	MP		919/2025
284	D-WP(C)/1293/2025	ANMOL SINGH	DEBAKANTA MOHANTY	
	WP(C)/ /	MP		920/2025
285	D-WP(C)/1986/2025	NIRANJAN NAYAK	PRAVASH CHANDRA JENA	
	WP(C)/ /	MP		921/2025
286	D-WP(C)/1993/2025	PRIMARY AGRICULTURE CO-OPEARTIVE SOCIETY BHUSKENDRA		
	WP(C)/ /	MP		922/2025
287	D-WP(C)/48373/2024	SABITA MAHANTA		
	WP(C)/29907/2024	MP		923/2025
288	D-WP(C)/1998/2025	SWARNALATA SAHOO	GOPINATH MISHRA	
	WP(C)/ /	MP		924/2025
289	D-WP(C)/1999/2025	YUDHISTHIRA MANGARAJ	HRUDANANDA MOHAPATRA	
	WP(C)/ /	MP		925/2025
290	D-WP(C)/48342/2024	KALPANA NAIK		
	WP(C)/29873/2024	MP		926/2025
291	D-WP(C)/48521/2024	GEETANJALI NAIK		
	WP(C)/29822/2024	MP		927/2025
292	D-WP(C)/115/2025	RAJESH KUMAR AGRAWAL	AMIT PRASAD BOSE	
	WP(C)/628/2025	MP		928/2025
293	D-WP(C)/2000/2025	SUSMITA MOHANTY	BIBEKANANDA BHUYAN	
	WP(C)/ /	MP		929/2025
294	D-WP(C)/2002/2025	DEEPAK KUMAR PANIGRAHI	MANOJA KUMAR KHUNTIA	
	WP(C)/ /	MP		930/2025
295	D-WP(C)/27715/2024	MINATI DASH	KAILASH CHANDRA KAR	
	WP(C)/16912/2024	MP		931/2025
296	D-WP(C)/48364/2024	BINAPANI BEHERA		
	WP(C)/29947/2024	MP		932/2025
297	D-WP(C)/49174/2024	SUBRAT NAYAK	MALAYA KUMAR MISHRA	
	WP(C)/29569/2024	MP		933/2025
298	D-WP(C)/48518/2024	GEETANJALI PATRA		
	WP(C)/29876/2024	MP		934/2025
299	D-WP(C)/2012/2025	BASANTA KUMAR ODDU	PRAGYAN NALINI NAYAK	
	WP(C)/ /	MP		935/2025
300	D-WP(C)/48510/2024	NIRUPAMA PATRA		
	WP(C)/29937/2024	MP		936/2025
301	D-WP(C)/48526/2024	PRATIVA BETAL		
	WP(C)/29939/2024	MP		937/2025
302	D-WP(C)/48516/2024	SAIKAMALINI SETHI		
	WP(C)/30020/2024	MP		938/2025
303	D-WP(C)/2017/2025	M/S. MEHER AGENCIES, CUTTACK	ADWITIYA SATPATHY	
	WP(C)/ /	MP		939/2025
304	D-WP(C)/1780/2025	SUSANT KUMAR POLAI	SRINIVAS MOHANTY	
	WP(C)/ /	MP		940/2025
305	D-WP(C)/48519/2024	JHUMI NAIK		
	WP(C)/30029/2024	MP		941/2025
306	D-WP(C)/2018/2025	MURALIDHAR URMAL	SREEJIT MOHANTY	
	WP(C)/ /	MP		942/2025
307	D-WP(C)/48523/2024	CHHAILI NAIK		
	WP(C)/30100/2024	MP		943/2025
308	D-WP(C)/48736/2024	KUMUDINI MAHANTA		
	WP(C)/30099/2024	MP		944/2025
309	D-WP(C)/48531/2024	MOUSUMI PARIDA		
	WP(C)/30093/2024	MP		945/2025

310	D-WP(C)/45832/2024 WP(C)/27048/2024	M/S BHUSHAN POWER AND STEEL LTD., MP	SARABAL PRASANNA SARANGI	946/2025
311	D-WP(C)/48524/2024 WP(C)/30091/2024	ILLARANI SAHU MP		947/2025
312	D-WP(C)/48739/2024 WP(C)/30079/2024	DIKHYARANI ROUT MP		948/2025
313	D-WP(C)/48734/2024 WP(C)/30038/2024	LALITA DEHURY MP		949/2025
314	D-WP(C)/48530/2024 WP(C)/30034/2024	SABITRI MATIA MP		950/2025
315	D-WP(C)/48742/2024 WP(C)/30033/2024	PREMALATA NAIK MP		951/2025
316	D-WP(C)/2022/2025 WP(C)/ /	SUSANTA KUMAR DASH MP	SAILAZA NANDAN DAS	952/2025
317	D-WP(C)/48731/2024 WP(C)/30161/2024	SUCHARITA SAHOO MP		953/2025
318	D-WP(C)/48738/2024 WP(C)/30167/2024	BISHNUPRIYA BEHERA MP		954/2025
319	D-WP(C)/2023/2025 WP(C)/ /	LAXMINARAYAN TRIPATHY MP	BHAGABAN MOHANTY	955/2025
320	D-WP(C)/2023/2025 WP(C)/ /	LAXMINARAYAN TRIPATHY MP	BHAGABAN MOHANTY	956/2025
321	D-WP(C)/48370/2024 WP(C)/28927/2024	ABAYANTI BISWAL MP		957/2025
322	D-WP(C)/48528/2024 WP(C)/30105/2024	SAGARIKA HOTA MP		958/2025
323	D-WP(C)/1782/2025 WP(C)/ /	RABINDRANATH PATRA MP	SRINIVAS MOHANTY	959/2025
324	D-WP(C)/48382/2024 WP(C)/29958/2024	DROUPADI NAIK MP		960/2025
325	D-WP(C)/49690/2024 WP(C)/30015/2024	KABINDRA KUMAR SAHOO MP	SANKAR PRAASAD PANI	961/2025
326	D-WP(C)/19355/2014 WP(C)/19355/2014	MANAS RANJAN PANDA MP	PRAVAS CHANDRA PANDEA	962/2025
327	D-WP(C)/19357/2014 WP(C)/19357/2014	RUDRAMADHAB PANDA MP	PRAVAS CHANDRA PANDA	963/2025
328	D-WP(C)/19352/2014 WP(C)/19352/2014	JAYANTI PANDA MP	PRAVAS CHANDRA PANDA	964/2025
329	D-WP(C)/17744/2014 WP(C)/17744/2014	SUBHAS CH.PANDA MP	PRAVAS CHADNRA PANDA	965/2025
330	D-WP(C)/19354/2014 WP(C)/19354/2014	SUBHAS CH.PANDA MP	PRAVAS CHANDRA PANDA	966/2025
331	D-WP(C)/19353/2014 WP(C)/19353/2014	PRAVASH CH.PANDA MP	PRAVAS CHANDRA PANDA	967/2025
332	D-WP(C)/2010/2025 WP(C)/ /	SURJIT NANDY MP	SUKANTA KUMAR DALAI	968/2025
333	D-WP(C)/53491/2024 WP(C)/32589/2024	RAJASHREE MOHAPATRA MP		969/2025
334	D-WP(C)/2025/2025 WP(C)/ /	M/S.AULIA MIX INDIA PRIVATE LTD., MP	KHURDHA RAJ MOHANTY	970/2025
335	D-WP(C)/2029/2025 WP(C)/ /	RAMESH CHANDRA DAS MP	DWARIKA PRASAD MOHANTY	971/2025
336	D-WP(C)/2011/2025 WP(C)/ /	MAHENDRA KUMAR RAY MP	SUKANTA KUMAR DALAI	972/2025
337	D-WP(C)/2013/2025 WP(C)/ /	KUSUMA MANJARI SAHOO MP	BANSHIDHAR BAUG	973/2025
338	D-WP(C)/1988/2025 WP(C)/ /	M/S. SUMEET SECURITY SERVICE MP	KANABALA ROY CHOUDHURY	974/2025
339	D-WP(C)/54919/2024 WP(C)/1558/2025	SNIGDHA MOHANTY MP	LINGARAJ SARANGI	975/2025
340	D-WP(C)/55234/2024 WP(C)/1572/2025	NAMITA PATNAIK MP	DURGESH NARAYAN RATH	976/2025